

श्री केशवराव का : इसकी मैं इस वक्त  
केबिनेट इनकारमेंशन नहीं दे सकता  
करीबन सब खुल चुके हैं ।

#### Madras Foodgrain Dealers Licensing Order

\*1187. Shri Keshava: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Madras Government have extended the scope of the Madras Foodgrain Dealers Licensing Order in consultation with the Central Government;

(b) if so, the extent to which its scope has been expanded; and

(c) the reasons for which Government have taken this action?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Originally, the Madras Foodgrains Dealers' Licensing Order, 1958, was applied to the dealers of Madras State only. The State Government, acting under their own powers, enforced the Licensing Order with effect from the 1st April, 1959, also in the case of persons from outside the State who purchase in Madras State any of the foodgrains mentioned in Schedule I to the Order for the purpose of transport to their State. Presumably, the Hon'ble member has in mind this extension of the scope of the Madras Foodgrains Dealers' Licensing Order.

(c) As there is free movement of rice from one State to another in the Southern Rice Zone and as the operations in Madras State of unlicensed dealers of other States resulted in numerous malpractices, the State Government decided, with a view to tightening the licensing control, that persons from outside the State who purchase in Madras State any of the foodgrains mentioned in Schedule I to the Licensing Order for the purpose of transport to their State will also have to take out licences under the Madras Foodgrains Dealers' Licensing Order.

Shri Keshava: May I know how far this order affects the export by licensed dealers beyond the zone?

Shri A. M. Thomas: It does not affect the movement at all. It is there for statistical purposes so that the Madras Government might know the exact quantity of foodgrains moved from that State to another State. It might also facilitate the Madras Governments' levy on traders and millers in the State.

Shri Tangaman: May I know how the Madras Foodgrain Dealers Licensing Order is being utilized for the purpose of the levy order, that is, collecting foodgrains from the millers?

Shri A. M. Thomas: There is 50 per cent levy on the millers and 25 per cent on the traders.

Shri Harish Chandra Mathur: What is the experience of the working of this order? Is it proposed to introduce it in other States also?

Shri A. M. Thomas: In other States also, there is the Licensing Control Order, that is to license wholesale traders and also millers, so that it is not a new thing as far as the Madras State is concerned.

#### Water Supply in Delhi

\*1188. Pandit D. N. Tiwary: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any survey has been made of the water requirements of Delhi as decided by the Delhi Advisory Council in February last; and

(b) if so, the quantum of requirements and steps taken to meet the same?

The Deputy Minister of Irrigation and Power (Shri Hathl) : (a) No. Sir.

(b) Does not arise.

Pandit D. N. Tiwary: May I know whether Government is aware that many times muddy waters come from the taps in several parts of Delhi and

whether any step has been taken to remove that defect?

**Shri Hathi:** This is something different. We are not concerned with the water in the taps.

**Shri Braj Raj Singh:** This should have been answered by the Health Minister.

**Mr. Deputy-Speaker:** Let us hear and be clear about it.

**Pandit D. N. Tiwary:** May I know whether any step has been taken to augment water supply in Delhi, if this plan is not undertaken?

**Shri Hathi:** I am talking of the irrigation needs and the survey in the area and not water supply.

**Mr. Deputy-Speaker:** Water requirements of Delhi.

**Shri Radha Raman:** May I know whether the Government is aware that irrigation in some of the villages of Delhi is greatly handicapped because of lack of proper release of water from the Punjab sources and whether in view of this difficulty, there had been some negotiations or finalisation in order to get the villagers proper quantity of water in the proper season to enable their crops to grow?

**Shri Hathi:** Steps are taken in consultation with the Punjab Government to remove the difficulties.

**Pandit D. N. Tiwary:** On a point of order, Sir, my question was about supply of water in Delhi: not for irrigation but for drinking purposes.

**Mr. Deputy-Speaker:** I am sorry, it was put to the Irrigation Minister. He can bring in only irrigation. The Health Minister could perhaps give some figures about drinking water. Now we cannot jump over to the Health Ministry at this time. Next question.

### हिमाचल प्रदेश में आयुर्वेदिक अनुसंधान केन्द्र

\*११८६. श्री कृष्ण देव : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) द्वितीय पंचवर्षीय योजना के अन्तर्गत हिमाचल प्रदेश में स्थापित किया जाने वाला आयुर्वेदिक अनुसंधान केन्द्र खोलने में विलम्ब के क्या कारण हैं ; और

(ख) इस केन्द्र के कब तक चालू हो जाने की सम्भावना है ?

स्वास्थ्य मंत्री (श्री करवकरका) .

(क) अभी तक हिमाचल प्रदेश प्रशासन को किसी ऐसे योग्य शिक्षा-प्राप्त बोटैनिस्ट की सेवायें उपलब्ध नहीं हो सकी हैं जिसके ऊपर प्रस्तावित आयुर्वेदिक अनुसन्धान केन्द्र का कार्य भार सौंपा जाय ।

(ख) टेक्निकल स्टाफ के मिलते ही केन्द्र चालू हो जायेगा ।

श्री कृष्ण देव . मैं यह जानना चाहता हूँ कि जब कि हिमाचल सेन्टर के अधीन है, तो क्या सारे हिन्दुस्तान में कोई ऐसा प्रशिक्षित व्यक्ति नहीं है, जो कि वहाँ भेजा जा सके और इसको चालू कर सके ?

श्री करवकरका : काबिल व्यक्ति होंगे । उनको नहीं मिले ।

**Mr. Deputy-Speaker:** Whether the Centre can send a man to Himachal Pradesh?

**Shri Karmarkar:** If they ask for that, we shall circularise the various States. We shall not take any action on our own.

श्री कृष्ण देव : इन बारह सालों में अगर यह ठीक समझा गया कि आयुर्वेद चिकित्सा-प्रणाली अपने देश के लिये उपयुक्त है, तो क्या इस धरते में सरकार ने कोई ऐसे प्रयत्न किये हैं, जिससे इस विषय के योग्य व्यक्ति तैयार किये जायें ?

**Shri Karmarkar:** It is a question with regard to a botanist: not people versed in Ayurveda. They have not been able to secure a botanist. May be one with similar qualifications. I shall have it looked into.

**श्री क० का० अट्टाचार्य:** क्या मैं जान सकता हूँ कि रिसर्च सेंटर में केवल शोधियों पर गवेषणा होगी, या गवेषणा करने वाले कार्यकर्ताओं की ट्रेनिंग भी होगी?

**श्री करमरकर:** पहले व्यक्ति मिलेंगे, उसके बाद ही ट्रेनिंग की व्यवस्था की जायेगी।

**Shri Achar:** May I know whether any advertisements are published in the papers calling for applications?

**Shri Karmarkar:** That would be for the Himachal Pradesh Government.

**Shri Harish Chandra Mathur:** We have got a National Botanical Laboratory at Lucknow. Do I understand that even that Institution cannot make the services of a botanist available for such a purpose?

**Shri Karmarkar:** I think, Sir, that is a suggestion. I shall pass it on. As I said, I shall have it looked into. I shall pass on this suggestion also.

**श्री पद्म देव:** माननीय उपाध्यक्ष जी, बाटेनी आयुर्वेद का एक भग है और यह कोई भ्रम नहीं है।

**उपाध्यक्ष महोदय:** माननीय सदस्य इस तरह बहस न करें। वह जो सवाल पूछना चाहते हैं, वह पूछें।

**श्री पद्म देव:** माननीय मंत्री जी ने अभी फरमाया है कि चूंकि यह बाटेनी का प्रश्न है, इसलिये आयुर्वेद से ताल्लुक नहीं रखता। मैंने प्रश्न किया था कि बारह साल हो गये हैं, लेकिन आयुर्वेद से सम्बन्धित इस विषय के लिये अभी तक कोई व्यक्ति प्रशिक्षित नहीं किये जा सके, जो कि इस कार्य को कर सकें। मैं यह जानना चाहता हूँ कि जब कि यह इसका भाग है, तो फिर कोई छात्रनी प्रशिक्षित क्यों नहीं किया गया है?

**Shri Karmarkar:** This is an Ayurvedic Research Centre with particular reference to the manufacture of Ayurvedic drugs. Therefore, the botanist comes into the picture. They have already tried their best to secure one. As I said, I shall remind them. I shall also refer to the Lucknow Botanical Gardens and I shall ask them to do their best to secure the services of a botanist.

Naval Training School, Ratnagiri

\*1190. **Shri Assar:** Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that Bombay Government have suggested to Central Government to establish a Naval Training School in Ratnagiri District; and

(b) if so, the decision taken by the Government in the matter?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes, Sir

(b) The matter is under consideration.

**Shri Assar:** May I know if any site has been selected for the training centre?

**Shri Raj Bahadur:** At a discussion, a suggestion was thrown out that King Thibu's palace at Ratnagiri may be made available for the purpose. Later on, the then Minister of Transport and Communication, Shri S. K. Patil, wrote to the Chief Minister to make it available free.

**Shri Assar:** May I know when the school will start functioning?

**Shri Raj Bahadur:** I understand that the Government of Bombay have now consented. Certain other factors will have to be taken into consideration and examined before we take a final decision.

**Shri Joachim Alva:** While considering this proposal, will the Government give attention to the legitimate needs

of Kharwar where there are a large number of fishermen?

**Shri Raj Bahadur:** As a matter of fact, the legitimate needs of Saurashtra, Cutch, Kathiawar and the entire Konkan coast will have to be taken note of and the school located at a suitable place

**Shri Ambar:** May I know how many cadets will be admitted and what will be their educational qualifications?

**Shri Raj Bahadur:** According to the present system, 40 boys are admitted every month for this training.

#### Damage to Railway Property due to Storm in Delhi

\*1191. **Shri Badha Raman:** Will the Minister of Railways be pleased to state:

(a) whether on the 26th June, 1959 a storm with a speed of fifty miles per hour caused any damage to Railway properties in Delhi;

(b) if so, what was the nature and cost of damage, and

(c) whether as a result thereof Railway traffic to and from Delhi was completely dislocated?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes, Sir.

(b) A large number of trees along the track were uprooted and one of them fell on the track, causing obstruction to traffic

12 telegraph posts of P & T Department were also damaged thereby affecting Control and Block wires used for the circuits in the area

The down loop starter signals at Delhi-Shahdara and Sahibabad were also bent.

The cost of damage to Railway property was about Rs 450

(c) Due to failure of communications between Delhi and Delhi-Shahdara, Railway traffic was completely stopped from 14.25 hours to

18.25 hours on 26th June, 1959. Subsequent trains had to be piloted until normal working was resumed at 18.10 hours on 27th June, 1959

**Shri Badha Raman:** May I know whether the Government department in charge of advance information, that is the Meteorological department had given any warning that such a storm was coming and in case any warning was given, whether the Government had taken any precaution in the rainy season to avoid damage to property?

**Shri S. V. Ramaswamy:** The Railway received no information. The usual precautions in the monsoon are taken

**Shri Badha Raman:** May I know how long this storm continued and whether it also affected a very large number of passengers who were made to wait on the bridge for more than five hours or four hours

**Shri S. V. Ramaswamy:** For more than five hours, there was only one train. There was detention of 60 trains in all. It could not be helped. As a matter of fact, within 10 minutes, we contacted the P & T to start a wire. They could not. Therefore, we had to lay our own cables and take charge of the controls

#### Delhi-Kulu Air Service

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\*1192. { **Shri Hem Raj:**  
**Shri Ajit Singh Sarhadi:**  
**Shri Ram Krishan Gupta:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether the Punjab Government have requested the Central Government to run an Air Service from Delhi to Kulu via Chandigarh; and

(b) if so, the action taken thereon?

**The Deputy Minister of Civil Aviation (Shri Ahmed Mohiuddin):** (a) and (b) The Punjab Government have accepted the proposal of the Indian Airlines Corporation to run an

**Air Service between Delhi and Kulu via Chandigarh on the basis that the Punjab Government would meet the deficit in the operation of such a service. The Corporation intend to operate the Service as soon as certain improvements being carried out to the airstrip at Bhuntar are completed.**

**Shri Hem Raj:** May I know by what date it will be started?

**Shri Mohiuddin:** I cannot lay down a date. There are certain improvements to be carried out at the landing place in that area, and we are taking steps to finish the improvements as early as possible.

**Shri Hem Raj:** May I know whether this service will be started by the time the Dusserah Fair takes place there?

**Shri Mohiuddin:** I have said, Sir, that it is not possible to indicate any time for the starting of the service. We will expedite it.

श्री क्या सेवा क्या इस सर्विस द्वारा केवल यात्रियों के आने जाने की सुविधा होगी या कुल्लू के सेवा वगैरह भी इधर आ सकेंगे और दूसरा सामान आ सकेगा ?

श्री सुहीजद्दीन पेंसेजर और कार्गो दोनों के लिये यह सर्विस होगी ।

श्री हेम राज स्थिति का जो इलाका है और वहा का जो मौसम है उसमें वहा तीन महीने ही काम करने के होते हैं । क्या पंजाब गवर्नमेंट ने सेंट्रल गवर्नमेंट से यह प्रार्थना की थी कि यह सर्विस स्थिति ले जाई जाये ताकि वहा पर सामान बन्द पर पहुच सके और वहा पर काम सबको वगैरह का हो सके ?

श्री सुहीजद्दीन मुझे तो यह मालूम नहीं है कि पंजाब गवर्नमेंट ने कोई स्वाहिसा बाहिर की है कि किसी खास तरीके से सर्विस को शुरू किया जाये । मुम्किन है कि उन्होंने इसकी स्वाहिसा की हो कि जल्दी से जल्दी इधको शुरू किया जाये, लेकिन चूकि

हवाई जहाज का यह मामला है, इसलिए ज्यादा से ज्यादा एहतियात करनी पडती है ।

**Shri Hem Raj:** My question is something else. In view of the fact that the Spiti Valley is cut off for nine months and the working season is only for three months, I wanted to know whether the Punjab Government had requested the Central Government for extending the service up to Spiti for carrying materials for building roads?

**Shri Mohiuddin:** No, that request is not there. The proposed service is only up to Bhuntar.

#### Chandbali Port

\*1193. **Shri Sanganna:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 4132 on the 6th May, 1959 regarding Chandbali Port and state—

(a) whether any decision has since been taken regarding export of rice from Chandbali Port, and

(b) if so, with what results?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) The matter is still under consideration

(b) Does not arise

**Shri Sanganna:** In reply to the question on the previous occasion the hon Minister was pleased to state that an officer of the Transport Ministry had been deputed to make a survey of the rivers of Dharma and Baitarni and the officer in return has made a report which has been sent to the Government of Orissa for its opinion. May I know whether the opinion of the Government of Orissa has been received?

**Shri Raj Bahadur:** Since then the matter has been under discussion with the State Government to find out some *via media* to cover the difference in cost of transport by the sea route

as compared to the road route, and that is still under consideration.

**Shri Sanganna:** Are the Government aware that if rice is sent from the Chandbali Port it will be more economical than rice being sent by train to West Bengal?

**Shri Raj Bahadur:** According to the figures that I have, transport charges by sea come to Rs 106 nP freighter, plus Rs 021 nP port charges, that is Rs 127 nP in all per maund, as compared to the railway freight of Rs 053 nP per maund. The difference of Rs 053 nP plus port charges per maund has got to be made up.

**Shri Mahanty:** This question has been hanging fire since May last. How long do Government propose to take to come to a decision on this matter?

**Shri Raj Bahadur:** The Food Ministry, I think very rightly, insisted that we should save in the cost of transport so far as foodgrains are concerned. Therefore they have asked the State Governments to make good the difference between the cost of freight by rail and sea.

**Shri Panigrahi:** May I know whether the hon. Minister is aware that because of this delay in deciding this matter, large quantities of rice and paddy are being smuggled by traders through this Port also, which is a loss to the Government?

**Shri Raj Bahadur:** I am not aware of that, but it seems to be rather improbable because evidently the cost of transport by sea is higher than the cost of transport by road-cum-rail route, and even a smuggler will not find it profitable or economical to do so. Even so I take the information and I will pass it on to them.

**Shri Mahanty:** What will be the average excess that the State Government is being asked to bear?

**Shri Raj Bahadur:** I have just now indicated that the State Government have been asked to make good the difference of Rs 053 nP per maund, plus the port charges as well.

**Shri Sanganna:** May I know whether Government will be pleased to lay on the Table of the House the survey report of the special officer who has been sent for the purpose?

**Mr. Deputy-Speaker:** He wants to know whether the report will be laid on the Table of the House?

**Shri Raj Bahadur:** If that is desired, I will consider it.

#### Train Accident at Gauhati

\*1194. **Shri P. C. Borooah:** Will the Minister of Railways be pleased to state

(a) whether it is a fact that a shuttle train carrying North Frontier Railway Employees from Gauhati to the Maligaon Railway Head Office was involved in an accident on the 1st August in the Gauhati Town Area; and

(b) if so, the causes of this mishap and the number of casualties?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes, but it occurred on the Ujan Bazar Ghat Siding near the Noonmati Level Crossing in the Gauhati Town Area while the staff shuttle was proceeding to Gauhati Railway station.

(b) The facmg points not having been clamped and locked 23 persons were injured of whom, three received grievous injuries.

**Shri P. C. Borooah:** May I know if any steps have been taken by the Government to avoid recurrence of such accidents?

**Shri S. V. Ramaswamy:** We have taken every precaution against accidents. In spite of that sometimes they do happen.

**Shri P. C. Borooah:** Is it a fact that the North-East Frontier Railway's main line passes through the busiest and the most congested part of Gauhati City for which reason these accidents occur?

**Shri S. V. Ramaswamy:** So far as this is concerned, the running of the

trains on the main lines was not affected.

**Shri P. C. Boroah:** My question is not that I wanted to know whether it is a fact that this railway line passes through the busiest and the most congested area of the town, and there are no suitable overbridges also, and for that reason the accidents occur

**Shri S. V. Ramaswamy:** My hon friend may put a separate question for that

**Shri Hem Barua:** May I know whether it is a fact that only a single bogie was involved in this accident and it was because it was not properly clamped, if so, what steps are proposed to be taken to see that this tram which moves at a snail's pace is not involved in accidents of this sort?

**Shri S. V. Ramaswamy:** The eleventh coach of this train got derailed, and the enquiry disclosed that the pilot-man was responsible, and action is being taken against him

**Shri P. C. Boroah:** May I know whether Government has received any proposal to shift the railway line to the outskirts of Gauhati town, that is from Kamakshya to Narengi near the site of the refinery?

**Shri S. V. Ramaswamy:** I require notice for that question

**The Minister of Railways (Shri Jagjivan Ram):** Sir, may I add here that the accident has nothing to do with the congested locality of the town and therefore it has no relation with that. There is no proposal at present to shift the railway line from its present place

बीकानेर में टिड्डी अनुसंधान प्रयोगशाला

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\*११६५ { बी कर्णा सिंहजी :  
बी ५० सा० बाक्याल :

क्या ज्ञात तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) बीकानेर में टिड्डी अनुसंधान

प्रयोगशाला के लिये जमीन कब ली गई थी ,

(ख) इस प्रयोगशाला की इमारत के निर्माण और अन्य कार्यों पर कितना भावर्तक और अनावर्तक व्यय होगा ,

(ग) अब तक इमारत का निर्माण कार्य प्रारम्भ न करने के क्या कारण हैं , और

(घ) सरकार निर्माण कार्य कब से प्रारम्भ करा रही है ?

कृषि उपमंत्री (बी नो० बें० कुम्भन्या)  
(क) से (घ) एक विवरण सभा की टेबिल पर रख दिया गया है ।

#### विवरण

(क) २४ दिसम्बर, १९५६

(ख) अनावर्तक व्यय ।

रुपये

(१) भवन निर्माण के लिये १,००,०००

(२) सामग्री के लिये ४०,०००

यह सख्या अप्रैल, १९५७ से एक किराये के भवन में कार्य कर रही है । इसका दो साल का भावर्तक व्यय निम्न प्रकार हुआ है —

रुपये

१९५७-५८

४५,५६०

१९५८-५९

४४,८८०

(ग) और (घ) भवन का निर्माण कार्य इसलिये प्रारम्भ नहीं किया जा सका, क्योंकि वह भूमि राजस्थान सरकार को एक मेडिकल कालिज की स्थापना के लिये चाहिये थी । अब एक दूसरी भूमि का चुनाव कर लिया गया है और ज्यों ही राजस्थान सरकार से वह भूमि उपलब्ध होगी, भवन निर्माण का कार्य प्रारम्भ हो जायेगा ।

**Shri Harish Chandra Mathur:** May I know how this proposal originated and what is the nature of the research that is proposed to be conducted?

**Shri M. V. Krishnappa:** This is our central locust organisation. That is the headquarters almost for this locust warning organisation, and we had almost acquired a three-and-a-half acre plot and we were about to construct the building when the Rajasthan Government wanted the site for building a medical college. So we had to surrender to their request and we are now getting a new site.

**Shri Harish Chandra Mathur:** My question was different. I wanted to know how this proposal has originated and what is the nature of the research, so far as locust is concerned, that is proposed to be conducted there?

**Shri M. V. Krishnappa:** As I said, we have a central locust warning organisation, and the headquarters will be at Bikaner, and it will conduct experiments about locusts, locust warning, and the various varieties of locusts, insecticides and other things connected with locusts.

**Shri Karnal Singhji:** Has any final decision been taken about the location of the new laboratory? Will it be at Bikaner?

**Shri M. V. Krishnappa:** Yes, Sir, it will be at Bikaner, and the site will be near the old site.

**Shri Harish Chandra Mathur:** I understand that we have an organisation which has its headquarters there. My question was what type of research is going to be conducted and whether you have been able to procure the necessary staff for that research.

**Shri M. V. Krishnappa:** Certainly, as I have stated, we will be conducting research in locusts, insecticides, various types of locusts, how to kill them and how to combat all the locusts successfully. We have enough of entomologists in this country and we are trying to procure them.

**Mr. Deputy-Speaker:** Now, Question No. 1196. Shri Jangde.

**Shri Jangde:** I put the question.

**Dr. P. Subbarayan:** As I am not conversant with Hindi, I shall read out the reply in English, and my hon. colleague the Minister of State in the Ministry of Transport and Communications will read it out in Hindi, if the hon. Member wants it.

ग्वालियर और भोपाल में टेलीफोन  
एक्सचेंज

\* ११६६. श्री जंगदे : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ग्वालियर और भोपाल के टेलीफोन एक्सचेंजों को प्राटोमेटिक (स्वचालित) एक्सचेंजों में बदलने की घोषणा दो वर्ष पहले की गई थी ;

(ख) यदि हां, तो इन टेलीफोनों एक्सचेंजों को अब तक प्राटोमेटिक एक्सचेंजों में न बदलने के क्या कारण हैं ; और

(ग) आजकल इन एक्सचेंजों से प्रलग प्रलय कितने टेलीफोनों की व्यवस्था है ?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) Schemes for the conversion of the two exchanges to automatic working had been under consideration for the last two years. They have since been sanctioned.

(b) More than two years are required to complete automatic exchange schemes where new buildings are involved, as time has to be allowed for planning, detailed design, sanction, acquisition of land, building construction by C.P.W.D.

(c) 819 and 928 respectively as on 1st September, 1959.

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : (क) इन दो टेलीफोन-केन्द्रों को स्वचालित केन्द्रों में बदलने की योजना पिछले दो वर्षों से विचार-धीन थी। इनकी मंजूरी दी जा चुकी है।

(ख) चूंकि योजना बनाने, व्यौरा-डिजाइन तैयार करने, मंजूरी लेने, बनीन



क्राप्त करने और भवन निर्माण आदि कार्यों में केन्द्रीय लोक-निर्माण विभाग द्वारा समय बग जाने की गुंजाइश रखनी पड़ती है, अतः उन स्थानों में जहाँ भवन निर्माण का कार्य होना है, स्वचालित टेलीफोन केन्द्र की योजना को पूरा करने में दो वर्ष से अधिक समय लग जाना जरूरी है।

(ग) १ सितम्बर, १९५६ तक क्रमशः ८१६ एच ६२८ टेलीफोन।

श्री० राम सुब्रमण्य सिंह : एक सवाल का दो बार जवाब क्यों ? Why this waste of labour

Shri Jangde: Is it not a fact that the Estimates Committee had suggested an optimum number of telephones beyond which the manual exchanges must be converted into automatic ones, and if so, what is the reaction of Government thereto?

Dr. F. Subbarayan: The difficulty is that thousand telephones are required for putting up an automatic exchange, but because of the importance of Gwalior, we are putting up an automatic exchange there, even though the number is not yet a thousand, we try to do the best we can. We shall do what we can because of the importance of Gwalior.

Shri Jangde: Is it not a fact that the Estimates Committee had already complained that certain towns like Rajkot and Bhavanagar had to be converted into automatic exchanges long before, but that had not yet been completed?

Dr. F. Subbarayan: I have already explained that it is not very easy to put up an automatic exchange; it takes about two years; and we try to do our best by Gwalior, in spite of the fact that the number has not reached a thousand. I do not know what the hon. Member exactly wants.

Shri Jangde: There was a lot of complaint regarding the telephone exchange at Bhopal, and during the last Budget Session also, many hon.

Members had suggested frequently that the telephone system at Bhopal should be improved. May I know what has been done in this connection?

Dr. F. Subbarayan: The matter of Bhopal is also under consideration.

बरेली स्टेशन पर बिना टिकट सैनिक

१९५६ की बाजबैची . क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि २१ जुलाई १९५६ को बरेली रेलवे स्टेशन पर कुछ सैनिक रेलवे बारटो के बिना यात्रा करते हुये पकड़े गये थे .

(ख) क्या यह भी सच है कि जब उन्हें पकड़ा के लिये रेलवे कर्मचारियों ने रोका, तो सुरक्षा दल के एक इन्स्पेक्टर के नेतृत्व में वहाँ पहुँचे हुये सशस्त्र व्यक्तियों के एक दल ने स्टेशन पर हमला कर दिया और रेलवे कर्मचारियों को डग-धमका कर उन्हें रिहा करा लिया .

(ग) यदि हाँ, तो इस सबब में क्या कार्यवाही की गई है , और

(घ) बरेली स्टेशन पर ऐसी घटनाओं की पुनरावृत्ति को रोकने के लिये क्या कार्यवाही की गई है ?

रेलवे उपमंत्री (श्री शाहनवाज खाँ) :

(क) रेलवे सुरक्षा दल के दो सैनिकों से, जो सादी पोशाक में थे, बरेली स्टेशन के मुख्य क्राटक पर सैनिक टिकट क्लकटर ने टिकट माया। उनमें से एक सैनिक जबरदस्ती बाहर निकल गया लेकिन दूसरा रोक लिया गया।

(ख) जी नहीं। लेकिन रेलवे सुरक्षा दल का एक सब इन्स्पेक्टर पाच-छ सैनिकों के साथ स्टेशन पर थाया था और उसके और स्टेशन कर्मचारियों के बीच बहुत कुछ कहा सुनी हुई थी।

(ग) और (घ) प्रारम्भिक - जांच के बाद सब इन्स्पेक्टर और दो सैनिकों को नुपतिल कर दिया गया है और उनके खिलाफ अनुशासन और अपील नियमों (Discipline and Appeal Rule) के अन्तर्गत कार्रवाई की जा रही है।

**Shri Mahanty:** On a point of order The hon Minister has just replied in Hindi. Let him reply in a Hindi which is understandable. It is not doing any service to Hindi or to the House to talk something which is abracadabra.

**Mr. Deputy-Speaker:** Most of the Members have understood it.

**Shri Vajpayee:** It is not Raghu Vir's Hindi, it is Government of India Hindi.

**Mr. Deputy-Speaker:** The hon. Minister might reply in English also.

**Shri Shah nawas Khan:** (a) Two sainiks of the Railway Protection Force dressed in plain clothes were challenged by the Ticket Collector on duty at the main gate of Bareilly Railway station. One of them forced his way out, while the other was detained.

(b) No. But a Sub-Inspector of the Railway Protection Force, along with five or six Sainiks, came to the station and there were heated altercations between him and the station staff.

(c) and (d) As a result of the preliminary enquiries, the Sub-Inspector and the two Sainiks have been placed under suspension and further action against them, under the Discipline and Appeal Rules, is in progress.

**Shri Vajpayee:** May I know what action has been taken by the Railway Administration to check the repetition of such incidents, and whether any steps have been taken to provide for the security of the railway officials?

**Shri Shah nawas Khan:** As I have stated already, they have been placed under suspension, and the inquiries are proceeding.

**Mr. Deputy-Speaker:** The hon Member wants to know whether any other measures have been taken to check the repetition of such incidents.

**Shri Shah nawas Khan:** I hope the action that we have taken will act as a deterrent; and if there is any repetition, we shall repeat the action taken.

**Shri Tyagi:** I only want to have a clarification. May I know whether the word 'Sainik' used here means a military man or it means some other class of servants?

**Shri Shah nawas Khan:** They are Sainiks of the Railway Protection Force.

**Shri Tyagi:** 'Sainik' is a word which is used for the soldier in the Army. I want to know whether the word used here refers to Army people or other Sainiks.

**Shri Shah nawas Khan:** They are Railway Protection Force Sainiks.

**Sardar Iqbal Singh:** May I know whether Government have received many complaints from Bareilly station that people in plain clothes detain passengers, search them and harass them and, if so, what action Government has taken in the matter?

**Shri Shah nawas Khan:** We have received no complaints to that effect.

श्री अमल बर्मान ने यह जानना चाहता हू कि रेलवे सुरक्षा दल और रेलवे के जो साधारण कर्मचारी हैं उन के बीच में क्या रिश्ता है प्रायः कि उन की आज्ञा का उन्हें पालन करना चाहिये या ऊपर से आज्ञा भेजने की कोई व्यवस्था की गई है।

श्री महानवाज खाँ : उन के बीच में सब से बड़ा रिश्ता तो यह है कि वह सब एक बिरादरी के अफ़्फ़ाँद हैं।

**Shri S. M. Banerjee:** May I know whether serious complaints have been received regarding the conduct of Railway Protection Force man, and if so, the remedy that has been sought to check such things?

**Shri Shahnawas Khan:** It is a very general question.

**Mr. Deputy Speaker:** Now, Shri Bhakt Darshan.

**Shri S. M. Banerjee:** A Railway Protection Force man was found even molesting a woman. Since complaints have been received.....

**Mr. Deputy Speaker:** We are considering what happened at Bareilly. We are not going into the behaviour or conduct of a particular Railway Protection Force man. We cannot do it in this question.

**श्री भक्त दर्शन :** क्या इस घटना के बाद रेलवे सुरक्षा दल के लोगों को इस तरह की हिदायत दी गई है कि जो रेलवे के साधारण कानून है कम से कम उन का पालन उन्हें अवश्य करना चाहिये ताकि इस तरह की कोई घटनायें न होने पायें ।

**श्री शाहनवाज खां :** यह तो हमेशा किया ही जा रहा है ।

**Shri Hem Barua:** In view of the fact that the Railway Board had issued specific orders to counteract the hooliganism of the students, may I know whether the Railway Board has also issued specific orders to counteract the hooliganism of the Sainiks and others as well?

**Mr. Deputy-Speaker:** Those orders must be there already.

**Shri Shahnawas Khan:** I would like to contradict that insinuation. There is no hooliganism amongst the members of the Railway Protection Force; they are a well-disciplined body. I would submit that even among the very well-disciplined forces in the world today we do have some cases of indiscipline; when we do have an

217(A) LSD—2.

odd case of indiscipline, we deal with it firmly.

**Mr. Deputy Speaker:** Next question.

**Shri Hem Barua:** May I make a humble submission?.....

**Mr. Deputy Speaker:** I have called the next question.

### गोविन्द सागर झील

\*११२६. डा० राम सुभग सिंह : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मासुड़ा नाल में गोविन्द सागर झील में मत्स्य-पालन के अधिकारों के बारे में हिमाचल प्रदेश और पंजाब की सरकारों के बीच झगडा चल रहा है; और

(ख) यदि हां, तो इसे सुलझाने के लिये क्या हल निकाला जा रहा है ?

सिंचाई और विद्युत् उपमंत्री (जी हाथी) :

(क) जी, हां ।

(ख) विषय उत्तरी क्षेत्रीय परिवद् (नायन जोनल काउन्सिल) के विचाराधीन है ।

डा० राम सुभग सिंह : इस झगडे की बात केन्द्रीय सरकार की निगाह में कब आई और कितनी जल्दी इस का फैसला किये जाने की सम्भावना है ?

**Shri Hathi:** In fact, this matter has not come up before the Irrigation and Power Ministry, but it has been taken up in the Zonal Council where the representatives of the States meet and decide.

**Dr. Ram Subhag Singh:** How far has the development plan regarding pisciculture suffered due to the controversy between the two Governments?

**Shri Hathi:** The controversy is between the two Governments of Punjab and Himachal Pradesh

**Dr. Ram Subhag Singh:** My question is whether the plan regarding the development of pisciculture in Gobind Sagar Lake has suffered due to this controversy. If so, what is the extent to which it has suffered?

**Shri Hathi:** I have no idea as to whether the plan has suffered. It is for the Punjab and Himachal Pradesh Governments to carry on with the plan. I do not know.

श्री भक्त वर्मा ने यह जानना चाहता है कि यह झगडा कब से प्रारम्भ हुआ और कब तक इसके निर्णय हो जाने की आशा की जाती है ?

**Shri Hathi:** As I said, the Irrigation and Power Ministry has not dealt with this question. But we have information in as much as the representatives of the Ministry attend the Zonal Council meetings. This question is being handled by the Zonal Council.

**Sardar Iqbal Singh:** May I know whether there is any proposal to transfer this whole area to the Punjab Government so that there may be no controversy or dispute?

**Mr. Deputy Speaker:** That is a bigger question.

श्री पद्म देव क्या यह दुस्त है कि जब पञ्जाब गवर्नमेंट ने यह कहा कि इतने गहरे जल के अन्दर मछली नहीं हो सकती तो हिमाचल प्रदेश की सरकार ने यह कहा कि इसका काम हमें दिया जाय और हम इस काम को पूरा करने के लिये तैयार हैं तो क्या सरकार इसको करने के लिये तैयार नहीं ?

**Mr. Deputy-Speaker:** Next question. Dr. Ram Subhag Singh.

श्री० राम सुभग सिंह : श्री मंत्री महोदय ने कहा कि हम लोगों को इस बात की जानकारी नहीं है तो यह एक बड़ा

महत्वपूर्ण कार्य है गोविन्द सागर का कि वहाँ मछलियों की उन्नति का कार्य किया जाय तो कई एक बार वहाँ के लोग भी उसकी देख रेख करने जाते हैं तो क्या कभी यहाँ के अधिकारियों की निगाह में यह चीज आई कि उस झण्डे का निबटारा जल्दी से जल्दी किया जाय ताकि इस कार्य को सुचारु रूप से चलाया जा सके ?

**Shri Hathi:** The Zonal Council is presided over by the Home Minister. I think the representatives concerned will try to bring about an amicable settlement as soon as possible.

श्री पद्म देव : उपाध्यक्ष महोदय मंत्री महोदय द्वारा मेरे प्रश्न का उत्तर नहीं दिया गया। मेरा निवेदन यह है कि चूँकि यह बात हिमाचल प्रदेश के प्लानिंग बोर्ड के सामने आई थी और पञ्जाब गवर्नमेंट ने इस बात के लिये इकार किया कि चूँकि यह तालाब बहुत गहरा होगा इसलिये मछली नहीं हो सकती और हिमाचल प्रदेश की सरकार ने इस बात की धाकर दी थी कि हम इस काम को करने के लिये तैयार हैं बशर्ते कि गवर्नमेंट इस काम को हमें सुपुर्ण करे ऐसी स्थिति में सरकार का क्या रिएक्शन है ?

**Shri Hathi:** This view point might be placed before the Zonal Council. That is the only thing I can say.

#### Groundnut and Castor-Cake

\*1200. **Shri Bali Reddy:** Will the Minister of Food and Agriculture be pleased to state—

(a) the reasons for the high cost of groundnut cake and castor-cake in the country, and

(b) the steps proposed to be taken to bring down the prices?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** (a) The high cost is due mainly to an increase in demand for these oilcakes.

(b) Steps have been taken and are being continued to increase production of groundnut and castor-seed in the country in order to augment production of their oilcakes with a view to bring down the prices. Exports of oilcakes are also regulated to check any abnormal rise in their prices.

**Shri Bali Reddy:** In view of the fact that large quantities of oilcakes are used as fertilisers, do the Government propose to control their prices?

**Shri M. V. Krishnappa:** In fact, the money earned out of the export of these oilcakes is earmarked for import of fertilisers—ammonium sulphate, from other countries, in addition to the existing quota. Ammonium sulphate has more fertiliser quality than groundnut cake.

**Shri Escharan:** What is the percentage of the total production of oilcake left for internal consumption?

**Shri M. V. Krishnappa:** 90 per cent is left for internal consumption and only 10 per cent has been allowed to be exported last year.

**Shri M. B. Thakore:** What was the total production of these oilcakes in the years 1958 and 1959?

**Shri M. V. Krishnappa:** It was 28.6 lakh tons in 1958-59 as against 24.3 lakh tons in 1957-58.

जी विज्ञप्ति बिच में जानना चाहता हूँ कि मन्त्री जी ने जो यह कहा कि बाहर वह प्रायल-केक्स अज कर फटिलाइजर्स मंगते हैं तो मैं जानना चाहता हूँ कि तुलनात्मक दृष्टि से बाहर के फटिलाइजर्स हिन्दुस्तान की खेती के लिये ज्यादा मुफीद हैं और उनमें वह एमोनियम सल्फेट ज्यादा होती है कि प्रायल केक्स में ज्यादा होती है ?

जी जी० बॅ० कुजुब्बा : प्रायलकेक्स में ७ परसेंट नाइट्रोजन होती है और फटिलाइजर्स में एमोनियम सल्फेट २० परसेंट होती है अर्थात् फटिलाइजर्स में

प्रायलकेक्स की अपेक्षा तीन गुनी होती है ।

#### Distribution of Milk Powder

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\*1201. { Shri Dasaratha Deb:  
Shri Bhakt Darshan:

Will the Minister of Health be pleased to state

(a) whether India has received milk powder from Church World Service—INC—USA for distribution among the poor children in India,

(b) if so, who are the Agents authorised to distribute the same, and

(c) whether Government have any control and check over the distribution thereof?

**The Minister of Health (Shri Karmarkar):** (a) Yes

(b) The Representatives in India of the Church World Service, the National Christian Council, and the Director of the Committee on Relief and Gift Supplies, receive the milk powder from their parent organisations under the Indo-US Agreement, 1951, and arrange for its distribution through the Indian Red Cross Society, various missionary bodies, social welfare institutions, etc., including schools and orphanages.

(c) Under the terms of the Indo-US Agreement, 1951, neither the Government of India nor the State Governments/local authorities can interfere with the plan of distribution of the gift supplies, including milk powder, received by the Receiving Agencies.

**Shri Dasaratha Deb:** May I know whether any import duty is being charged on the import of this milk powder?

**Shri Karmarkar:** No, Sir

**Shri Dasaratha Deb:** Are any other charitable organisations also allowed to import such milk powder into India?

**Shri Karmarkar:** I find that there are some other sending agencies also

**Shrimati Renu Chakravartty:** The hon Minister has stated that this milk powder is distributed through various agents including missionaries and other social welfare organisations besides the Red Cross. Are the names of the distributing agencies actually mentioned in the Indo-US Agreement of 1951? Who has set up or certified these agencies?

**Shri Karmarkar:** As I said, under the Agreement, we cannot interfere with their distribution

**Shrimati Renu Chakravartty:** My point is that there are various social welfare institutions and missionary organisations besides the Red Cross that have been given charge of distributing this. I would like to know who has set up or certified these agencies that are now distributing this milk powder

**Shri Karmarkar:** There is no question of any certificate here

**Shrimati Renu Chakravartty:** Can any organisation just go and get it?

**Shri Karmarkar:** They can just go to them and get it, if it is a deserving case.

**Mr. Deputy-Speaker:** The question is whether there is some competent authority charged with this distribution

**Shri Karmarkar:** No, we are not at all authorised to interfere in any manner with the distribution

**Shrimati Renu Chakravartty:** What is the main agency which has finally set up the various other agencies for distribution? Who receives it at this end?

**Shri Karmarkar:** The Church World Service have their representative in India and he acts in collaboration with the Director of the Committee on Relief and Gift Supplies for distribution of the supplies in India. They have got their agents here

**सरकार:** ज० वि० सहजान . क्या यह सच है कि सरकार के पास ऐसी शिकायतें आई हैं कि मिल्क पाउडर जो कि बर्ष बल्ड सविस से मिलता है उसे कई जगह बाजार में बेचा जाता है ?

**Shri Karmarkar:** So far as I remember, we have not received complaints

**श्री सप्त दर्शन श्रीमान्,** क्या यह सत्य है कि हाल ही में स्वास्थ्य मंत्रालय की धीर से इस माध्यम की विक्रिपि प्रकाशित की गई है कि जो लोग इस दुग्ध पूर्ण का दुरुपयोग कर रहे हैं धीर बाजार में खुलेपाम इसे बेचा जा रहा है उनके खिलाफ कोई कार्यवाही की जानी चाहिये धीर क्या इस सम्बन्ध में कोई कदम उठाया जा रहा है ?

**Shri Karmarkar:** Yes I am grateful to my hon friend who has corrected my earlier reply, because that particular matter had not passed through me I remember having read in the papers that we had formally requested the various agencies not to sell milk powder in that way. That is a fact

**Shri Tangamani:** May I know who is the representative in India of the Church World Service for receiving this milk powder which is sent from the USA? Where is their headquarters?

**Shri Karmarkar:** I have not got the name with me now I shall pass it on to the hon Member

**शुद्धी मिशन बटल .** क्या सरकार को यह भालूम है कि कहीं कहीं पर इन मिशनों द्वारा बच्चों को दूध पिलाने में उनका धर्म परिवर्तन करने की कोशिश हो रही है ?

**Shri Karmarkar.** Some of these missions there are, I think, subject to the laws of the country; freedom is given to anyone to convert anyone else to his religion, but I have not received complaints that they are

abusing this milk powder for that purpose

श्री भक्त बर्षान क्या माननीय मंत्री केवल एक सर्कूलर निकाल कर ही अपने कर्तव्य की समाप्ति समझ लेना चाहते हैं या यदि इस तरह की कोई शिकायतें आयें तो उनके खिलाफ कोई कार्यवाही भी करने का विचार रखते हैं ?

श्री करमरकर खास तौर से कोई शिकायत आ जायेगी तो उसके बारे में जो कुछ कर सकते हैं वह करेंगे ।

श्री प्रकाश बीर शास्त्री मैं स्वास्थ्य मंत्री महोदय से यह जानना चाहता हूँ कि जो दुग्ध चूर्ण बाहर से आता है उसका कितना प्रतिशत भाग सामाजिक भ्रष्टाचार अथवा सत्याग्रही के द्वारा उपयोग में लाया जाता है और कितना प्रतिशत ईसाई मिशनरियों के द्वारा वितरित किया जाता है ?

श्री करमरकर उसके मेरे पास मैं आकड़े नहीं हैं ।

शुष्की मजिबोन पटेल अब एग्जीमेंट ऐसा तो नहीं है कि यह ईसाई पादरी लोग दूध पिलाने में हमारे बच्चों का धर्म परिवर्तन कर लें और इस तरह से धर्म परिवर्तन होने पर भी हम कुछ नहीं कर सकते ?

**Shri Karmarkar:** One of the parts of the agreement that I have seen is that this should not be used for these purposes, particularly, and if any complaint is brought to our notice, I can assure the hon Member that we will go into that

**Mr. Deputy-Speaker:** The Question Hour is over.

12 hrs.

#### SHORT NOTICE QUESTIONS

##### Indians Arrested by Chinese Forces

**S.N.Q. No. 12. Shri P. C. Borooah:** Will the Prime Minister be pleased to state

(a) whether it is a fact that Chinese forces have arrested 14 Indians belonging to Ladhak recently,

(b) if so, the action taken in the matter, and

(c) whether there is any information about the whereabouts of the Head Lamas of Hemis and Phiang Monasteries of Ladhak?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) to (c) According to the information received from our Consulate at Lhasa, five Indians are held in custody by the Chinese authorities in Lhasa. It is not clear whether they come from Ladakh. Our Consulate has protested to the Chinese authorities about the arrest of these persons.

We have also received some information about fourteen Ladakhi Lamas being in custody in various prisons in Tibet. But we have received no precise information about them. We have approached the Chinese authorities to permit Muslims from Kashmir as well as Ladakhi Lamas to contact our Consulate in Lhasa and to allow them to return to India if they so wish.

**Shri P. C. Borooah:** May I know whether Government have any information about the number of Indians returning to Ladakh by Lhasa just prior to the starting of the trouble in Tibet? If so, what was the number and how many of them have been permitted to go back home?

**Shri Jawaharlal Nehru:** We have no definite information. We have some reports about them. I say we have no definite information because people used to go from Ladakh without any formal papers being taken from us—passports. It is an old practice. Two

types of Indians went there, the one were the Lamas and they went for study there; the other were Ladakhi Muslims who used to go there for trade. According to our old practice nobody need get the papers and most of them did not. So, we had no record. Subsequently, when we tried to find out we were told that about 400 Lamas from Ladakh were studying in the various monasteries in Tibet and about 124 families of Kashmiris, that is Ladakhi Muslims, were there. We have not verified these figures. The Chinese authorities have raised the point that these people are no longer Indian citizens if ever they were because many of the Kashmiris—Ladakhi Muslims—have been there for a long long time. That is a matter on which we are conferring with them.

**Shri P. C. Borooah:** Is it a fact that many of the Lamas and Indian traders while fleeing from Lhasa to Ladakh by the incoming route were machine-gunned by the Chinese forces?

**Shri Jawaharlal Nehru:** We have had no information about that.

**Shri Hem Barua:** May I know whether these 14 Ladakhi Lamas who are in custody of the Chinese authorities in Lhasa are so because of mistaken identity? If so, may I know whether Government have taken any steps to establish their identity so that they might be released?

**Shri Jawaharlal Nehru:** There is no question of mistaken identity. It is a question of a person establishing his nationality, not identity. Nationality is normally established by papers, passports etc. Now, they have no papers and passports except such oral or other evidence they might give. Immediately it becomes a little less definite although it might be established. It depends upon the authorities taking a strict view or a flexible view about it. They have said quite definitely that they are Indian nationals from Kashmir. It is true that in the past, sometimes to get over

preliminary difficulties they have signed papers which, probably, go against them because they got some things done quickly. That comes up against them now.

**Dr. Ram Subhag Singh:** Have Government received any definite information either through the Chinese authorities or through our own Consulate in Lhasa about the charges under which these Lamas are being held up in Lhasa and elsewhere?

**Shri Jawaharlal Nehru:** What charges! I do not know whom the hon. Member is referring to. I do not know who these persons are who it is alleged are in prison. I have no definite information about them. I cannot even definitely say whether they are there or not. Complaints have reached us from their friends or other people taking interest in them. We are enquiring.

But the other case is a general case of their nationality, and, at the present moment, I do not suppose it is necessary to have a precise legal charge to put a person in prison.

**Shri Braj Raj Singh:** The Prime Minister just now said that persons other than the 14 Lamas are held up there. May I know what action the Government of India are taking to secure the release of these persons and whether any charge has been given to the Government of India under which they have been held up there? May I also know whether we may expect that they shall be released?

**Shri Jawaharlal Nehru:** I said it is denied that they are Indian nationals.

**Shri Braj Raj Singh:** I ask about the 5 persons except the Lamas.

**Shri Jawaharlal Nehru:** We do not know. I have not got the detailed facts about them.

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** Sir, the matter has been taken up with the authorities but we have not heard



from them. Of these 5 Indians, who are registered with our Consul General and the 3 others are not registered. They are held in custody by the Chinese authorities.

**Shri Vajpayee:** In view of the fact that the MacMahon line does not extend to Ladakh, may I know what steps are being taken to demarcate the border and to liberate the Indian territory that is now occupied by the Chinese?

**Mr. Deputy-Speaker:** That would be a different question.

**Shri Vajpayee:** May I submit, the hon Prime Minister

**Mr. Deputy-Speaker:** Boundary cannot be demarcated here in this question which is only a question of certain persons being taken into custody Order, order. It may be very important but it cannot be the subject-matter of a supplementary question here.

**Shri Vajpayee:** If we give notice of an adjournment motion it is rejected on the ground that it is a continuing matter.

**Mr. Deputy-Speaker:** All that is not relevant here.

**Shri Goray:** Just now the Prime Minister said that there are certain individuals about whose nationality there is some doubt but there are others about whose nationality there is no doubt. We have made representations about these two categories of people and we have not, so far, heard anything from the Chinese authorities. Is it to be taken that the Chinese Government will behave in this pattern always?

**Mr. Deputy-Speaker:** Who can say that?

**Shri Goray:** What do we do? We make representations about people about whose nationality we have no doubt. And we make representations about other people also and they do

not give us an answer. What do we do?

**Shri Jawaharlal Nehru:** Well, it is rather difficult for me to answer not on my own behalf but on behalf of other people that is, the Chinese authorities in Tibet. How can I answer on their behalf as to what they might do or might not do? They have done many things which I thoroughly disapprove of.

#### Singareni Collieries

**S.N.Q. No. 13. Shri Madhusudan Rao:** Will the Minister of Labour and Employment be pleased to state

(a) whether it is a fact that the employees of the power houses in Kothagudem are observing protest day against the harassment of Indian National Trade Union Congress workers by the management of the Singareni Collieries,

(b) if so, the action taken in the matter, and

(c) whether other departments also propose to observe protest?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (c) Yes. They observed 12th August, 1959 as a protest day for this purpose. The grievances of the workers are under investigation of the labour relations machinery of the Central Government.

**Shri S. M. Banerjee:** What was the specific complaint by the INTUC?

**Shri Abid Ali:** Victimization of their workers. Some of them were demoted. The amount due to them by way of wage is not paid to them. Bonus is not paid to them.

श्री इ० मधुसूदन राव . यह शार्ट नोटिस क्वेश्चन १४ अगस्त को पूछा गया था । मैं जानना चाहता हूँ कि इतनी देरी का क्या कारण है ?

उपरोक्त क्वेश्चन . वह सवाल को मुझ से पूछा जाये, उससे नहीं।

श्री इ. मधुसूदन राव : जो वहाँ के आई. एन. टी. यू. सी. के वर्कर्स ने डिमांड्स की हैं क्या यह धाया की जा सकती है कि सरकार उन पर जल्दी विचार करेगी ?

श्री आशिष जली वहाँ ए. आई. टी. यू. सी. की एक यूनियन है और आई. एन. टी. यू. सी. की भी एक यूनियन है। आई. एन. टी. यू. सी. का कहना है कि ए. आई. टी. यू. सी. यूनियन और मैनेजमेंट के ताल्लुकात बहुत अच्छे हैं और दोनों मिल कर आई. एन. टी. यू. सी. के वर्कर्स को सता रहे हैं। इसलिये एक जॉस अफसर भेज रहे हैं ताकि सही हालात मालूम हो जायें और मुनासिब कार्रवाई की जा सके।

**Shri S. M. Banerjee:** Since the hon. Minister has mentioned that there is another union belonging to the A.I.T.U.C. and that the A.I.T.U.C. and the management both have combined together, may I know who is the officer appointed for the purpose?

**Shri Abid Ali:** An appropriate officer would be sent.

**Shri Sadhan Gupta:** It has been alleged that the A.I.T.U.C. and the management together are harassing the I.N.T.U.C. workers and an officer has been sent there. May I know whether it is the policy of the Government to send officers wherever the management and a particular trade union combined to discriminate against other trade unions?

**Mr. Deputy-Speaker:** The policy of the Government is known very well and it is not known by way of supplementary questions. We go to the next item.

the policy, what is stated in the Rules is that the policy must not be too wide for the question.....

**Mr. Deputy-Speaker:** That is exactly what I have said. This is too wide a matter to be asked.

### Rajasthan Canal

\*1185. **Shri Ajit Singh Sarbadi:** Will the Minister of Irrigation and Power be pleased to state:

(a) the steps taken to rehabilitate those peasants and cultivators who have been displaced by the acquisition of the areas for the construction of Rajasthan Canal; and

(b) whether they have been offered substitute State-owned areas in Rajasthan which would be irrigated by Rajasthan Canal?

**The Deputy Minister of Irrigation and Power (Shri Hathl):** (a) and (b). A statement containing the requisite information is given below:

### STATEMENT

As a result of land acquisition for the Rajasthan Canal Project so far there is no case of displacement of peasants and cultivators, requiring the undertaking of active rehabilitation measures. Payment of compensation for land acquired for the Project is being made in cash in accordance with the provisions of the Land Acquisition Act.

The policy of colonisation in the Rajasthan Canal area is to be determined by the Government of India and the question of offering alternative lands will be considered while determining this policy.

### Long Trains on Indian Railways

\*1197. **Shrimati Ha Palchoudhury:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that experiments to run long trains on U.S.A. and Russian models have recently been carried out on Indian Railways; and

(b) if so, the details and results of the experiments?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) and (b). A trial was conducted with a train of approximately 6,800 tons load on Gwalior-Burnpur Section of the South-Eastern

Railway. The trial has enabled us to assess the possibilities of being able to run heavier trains with Vacuum Brake.

**Night Flying at Balurghat Air Field**

\*1202. { Shri S. M. Banerjee:  
Shrimati Renu Chakravarty:  
Shri Halder:

Will the Minister of Transport and Communications be pleased to state:

(a) whether night flying facility is available at Balurghat air-field in West Bengal;

(b) if so, what is the time for last take off in the evening, and

(c) whether it is a fact that Kalinga Airline has taken special permission to take off after the scheduled time?

The Deputy Minister of Civil Aviation (Shri Ahmed Mohiuddin): (a) Yes, Sir

(b) Normally the hours of watch are 16 00 hours to 19 00 hours in the evening but the latest time for take off is dependent on the sun set time.

(c) No, Sir, but night flying facilities are provided to any operator on prior notice

**Seizure of Cargo of Acids from Assam Travels Plane**

\*1203. { Shrimati Maïda Ahmed:  
Shri P. C. Borooah:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that cargo containing sulphuric and arsenic acid was detected and seized in a freighter plane chartered by Assam Travels at Kumbhirgram airport near Silchar on 12th/13th August, 1959;

(b) if so, the broad details thereof; and

(c) whether any investigation was made in the matter?

The Deputy Minister of Civil Aviation (Shri Ahmed Mohiuddin): (a) to (c). A statement giving the requisite information is given below.

**STATEMENT**

According to information received, two wooden cases booked by a private party from Calcutta to Kumbhurgram by Indian Airlines Corporation freighter service were on arrival at Kumbhurgram on the 13th August, 1959 found to contain bottles of Sulphuric Acid and Acetic Acid besides Dyeing chemicals and motor parts. Since the carriage of the articles with the exception of motor parts without a permit from the Director General of Civil Aviation constitutes infringement of the provisions of rule 8 of the Indian Aircrafts Rules, 1937 The case is under police investigation

**Quarters for Railway Employees**

\*1204. Shri Tangamani: Will the Minister of Railways be pleased to refer to reply given to Unstarred Question No 1101 on 27th February, 1959 and state.

(a) whether construction of the quarters for the Railway employees scheduled for 1959-60 has commenced;

(b) if so, the number of quarters so far constructed,

(c) the amount of money so far spent, and

(d) if the progress is behind schedule for the 9,000 quarters, the steps taken for expediting the same?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) On certain Railways, construction of quarters programmed as 'new works' for 1959-60 has commenced while on others, preliminary arrangements are in progress for taking construction work in hand.

(b) Quarters taken up as 'new works' for the year 1959-60 have not yet been completed.

(c) Not available.

(d) No, Sir. It is anticipated that the quarters will be completed according to schedule.

#### Merchant Navy Training Board

\*1205. Shri Eaghunath Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Government of India is considering a proposal to set up a Merchant Navy Training Board for the training of merchant Navy officers, ratings and other sea going personnel; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The Government of India have already set up a Merchant Navy Training Board

(b) A statement showing the composition and functions of the Board is laid on the Table of the Sabha [See Appendix IV, annexure No 3]

#### Railway Sleepers from Andamans

\*1206. Shri A. K. Gopalan: Will the Minister of Railways be pleased to state:

(a) whether Government have examined the possibility of procuring railway sleepers from indigenous sources in the Andamans; and

(b) if so, the details thereof?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes Sir The Islands were visited by the then Railway Timber Adviser in 1957 to examine the possibility.

(b) An order was placed in 1957 for the supply of 1,00,000 Broad Gauge units for completion by 31st March, 1958. About 95,000 Broad Gauge units have been received.

#### Administrative Audit for River Valley Projects

\*1207. { Shri Subodh Hanada:  
Shri S. C. Samanta:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the system of administrative audit on river valley projects financed by the Central Government has been introduced by the State Governments and the authorities in charge;

(b) if so, when this was introduced; and

(c) if not, the reasons therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). The system of administrative audit has been introduced in a modified form on some projects. A statement showing the action taken so far in this connection is laid on the Table of the House. [See Appendix IV, annexure No. 4.]

#### Grain Storage Training and Research Institute, Hapur

\*1208 Shri Ram Krishna Gupta: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No 584 on the 24th February, 1959 and state the progress made so far for setting up Grain Storage Training and Research Institute at Hapur with a view to train official and non-official personnel in better methods of storage?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): The Institute has started functioning and has trained 236 persons so far. A few demonstrations have been also held on proper methods of storage for the guidance of the local stockists. For undertaking research work, the laboratory is being equipped.

#### Jawahar Tunnel

\*1209 Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 1610 on the 1st April, 1959 and state:

(a) the further progress of work done so far in completion of Jawahar Tunnel which will provide an all-weather road between Jammu and Kashmir; and

(b) the total amount spent on it so far?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) A statement giving the required information is given below:

**STATEMENT**

The progress of the Western and Eastern Tubes of the Jawahar Tunnel is as given below —

*Western Tube*

- (i) Pilot heading completed
- (ii) Widening to full section completed
- (iii) Lining work almost completed
- (iv) The work on roadway, foot-path etc almost completed This tube is now permanently open for traffic

*Eastern Tube*

- (i) Pilot heading completed
- (ii) Widening to full section, about 70 per cent completed
- (iii) Lining of tunnel in progress
- (b) Rs 189.03 lakhs upto the end of July 1959

**Steel Coaches**

\*1216. Shri Keshava: Will the Minister of Railways be pleased to state:

(a) whether it is the policy of the Railway Board to switch over to steel coaches;

(b) whether the coach building industry in U.P. has been hit hard on account of this; and

(c) how Government propose to help this industry to tide over the crisis?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir For technical reasons and from the safety point of view, it has been decided to build steel-bodied coaches in future

(b) Due to the cut in the 2nd Plan Coach Procurement Programme, the Railway Administrations are not in a position to place any more orders for building timber-bodied coaches in the private sector

(c) Does not arise as in any case the switch over to steel bodied coaches for the future builds is the accepted policy

मलाड स्टेशन पर यात्रियों पर लाठी चार्ज

\*१२११ { श्री आसतः  
श्री भक्त वर्मनः

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि पश्चिम रेलवे के मलाड स्टेशन पर १४ अगस्त, १९५९ को पुलिस ने यात्रियों पर लाठी चार्ज किया ,

(ख) यदि हा, तो उसका क्या कारण था और उसमें कितने व्यक्ति घायल हुये ,

(ग) क्या यह भी सच है कि यात्रियों को होने वाली असुविधाओं दूर न किये जाने के कारण ऐसी घटनायें बहा अक्सर होती रहती हैं , और

(घ) यदि हा, तो सरकार द्वारा यात्रियों की कठिनाइयां दूर करने में बिलम्ब के क्या कारण हैं ?

रेलवे उपमंत्री (श्री साहूनाबाब जी) :

(क) जी हा, पुलिस ने भीड़ पर मामूली लाठी चार्ज करने का हुक्म दिया था। भीड़ में अधिकतर बाहर के लोग थे।

(ख) भीड़ बंकाव, उत्तेजित और काम में बाधक हो रही थी। लाठी चार्ज से ५ आदमी घायल हुये।

(ग) जी नहीं। जो प्रसुविचारों दूर की जा सकती हैं उन्हें बंद कर दिया जाता है।

(घ) सबाल नहीं उठता।

#### Power Supply for Assam

\*1212. Shri P. C. Borooah: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Assam have asked for any Central assistance for 11,000 k.w. thermal power for meeting their immediate needs; and

(b) if so, the reaction of Government thereto?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 5.]

#### Supply of "Atap" Rice in Tripura

\*1213. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that unboiled rice (Atap) is not being supplied from the ration shops of Tripura at present; and

(b) if so, what arrangement is being made to provide unboiled rice to the Hindu widows who are not expected to eat boiled rice?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Though to general consumers boiled rice is being issued at present from ration shops in Tripura, unboiled rice is available for Hindu widows on demand.

#### Green Manure

\*1215. Shri Keshava: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that indigenous varieties of rice respond better to green manure than fertilizers; and

(b) what steps are taken to encourage the use of green manure?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) No. The experiments have only indicated that green manure is as efficacious as fertilizers under special circumstances such as in swamp rice cultivation.

(b) The various steps adopted by the Centre and States include:

- (i) Advice through propaganda (promotion literature, and other audio-visual media) on the plants to be used for green manuring and the practices to be adopted;
- (ii) Large scale distribution of green manure seed packets among farmers;
- (iii) Subsidy by the Government of India @ Rs. 2 per maund to State Governments and Union Territories for production and multiplication of green manure seeds during the last two years of the Second Plan (1959-61); and
- (iv) Rebate in charges on water used for green manuring operations.

#### Potatoes

2218. { Shri Ram Krishan Gupta:  
Shri Daljit Singh:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 1782 on the 12th March, 1959 and state:

(a) whether the All India Final Estimates of Potato for 1958-59 has been prepared; and

(b) if so, the estimated production of potatoes for 1958-59 (State-wise)?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) No. The Estimate is scheduled to be released by the end of October, 1959.

(b) Does not arise.

#### Rest Houses for Tourists

2219. Shri Ram Krishan Gupta: Will the Minister of Transport and Communications be pleased to state:

(a) the names of the places where rest houses for tourists have been opened so far during the Second Five Year Plan, State-wise; and

(b) the names of places where rest houses for tourists are proposed to be provided during 1959-60 and the remaining period of the Second Five Year Plan, State-wise?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A statement is laid on the Table. [See Appendix IV, annexure No. 6.]

#### Holiday Homes in Kashmir

2220. Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to state:

(a) whether two holiday homes in Kashmir, one at Srinagar and the other at Pahalgam with a view to provide facilities for railway employees have been set up; and

(b) if so, the total amount spent on them so far?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) Of the two holiday homes decided to be set up in Kashmir for the subordinate staff, only one at Pahalgam has been set up during the current season. It will take some more time to set up the other holiday home at Srinagar.

(b) The estimated cost of the holiday home at Pahalgam is Rs. 2.8 lakhs.

#### Indian Railways

2221. Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 2568 on the 1st April, 1959 and state the total

miles covered, the number of passengers carried and the earnings received from passengers by Indian Railways, Zone-wise and Class-wise during the year 1958-59,

The Deputy Minister of Railways (Shri Shah Nawas Khan): A statement furnishing the information is placed on the Table of the Sabha. [See Appendix IV, annexure No. 7.]

#### Warehouses in Punjab

2222. Shri Ram Krishan Gupta: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 3563 on the 28th April, 1959 and state:

(a) whether the location of 7 new warehouses in Punjab has been finalised; and

(b) if so, the names of the places chosen?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No, Sir. Not yet.

(b) Does not arise.

#### Export of Rice and Paddy from Punjab

2223. { Shri D. C. Sharma:  
Shri Ram Krishan Gupta:  
Shri Daljit Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of paddy and rice exported during 1959 so far from Punjab to other States in India and the prices at which they are procured; and

(b) how does the above procurement price in Punjab compare with the market price of paddy and rice in the States to which the rice and paddy are exported?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No paddy has been procured in

Punjab by the Government or exported from that State during the year 1959 About 59,000 tons of rice have been purchased and exported from Punjab on Government of India account so far during 1959 The prices at which different varieties of rice of fair average quality have been purchased are as follows:—

Variety	Price per maund (bagged)
	Rs
Basmati (raw)	25 00
Sela Basmati	22 75
Hansraj and Parmal	
(a) Raw	22 25
(b) Boiled	20 50
Begmi	18 00
Dara and Sela Joshi	16 50
Mongra	16 25

(b) The rice which is procured by the Government in Punjab is issued only through fair price shops sponsored by the Government of the States where this rice is despatched for distribution The Government issue prices of Punjab rice are indicated below

Variety	Price per maund (bagged price)
	Rs
1 Basma	30 00
2 Hansraj and Parmal	25 00
3 Begmi	18 00
4 Dara and Sela Joshi	16 00
5 Mongra	18 00

The rice procured by the Central Government is generally distributed in areas where the market prices are comparatively high. It is difficult to compare the procurement prices in Punjab with the market prices of rice

in the States where this rice is distributed, firstly, because the latter vary from season to season and from area to area and, secondly, because the varieties of rice available in the open markets in those States are distinct from the varieties of Punjab rice.

#### Installation of Telephones in Delhi and New Delhi

2224. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the number of applications still on the waiting list as on the 31st July, 1959 for installation of telephones at each exchange in Delhi and New Delhi separately, and

(b) when the applicants are expected to be provided with telephones?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) Name of Exchange	No of applications on the waiting list as on 31-7-59
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#### New Delhi

Avenue	Nil
Cantonment	258
Connaught Place	6,996
Jorbagh	1,178
	(under installation)
Karolbagh	3,462
Secretariat	1,590

#### Delhi

Shahdara	437
Tis Hazari	9,735

Apart from the above, 665 Own Your Telephone demands are outstanding in Delhi and New Delhi areas

(b) No definite date can be given, as it will depend on whether and if so, when, additional resources can be



made available to the P. & T. Department to enable installation of more equipment.

#### Engine Failures

2225. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) the number of engines which failed during 1959 (upto 30-6-1959) month-wise, on the Indian Railways, Railway-wise;

(b) the reasons for such failures, and

(c) the steps taken to prevent failures in future?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) to (c) A statement is laid on the Table of the House [See Appendix IV, annexure No 8]

#### Passenger Amenities

2226. Shri D C Sharma: Will the Minister of Railways be pleased to state:

(a) the amount spent during 1958-59 for providing amenities for passengers at the following stations on Pathankot-Amritsar Section of Northern Railway:

- (i) Gurdaspur
- (ii) Dhariwal
- (iii) Batala; and

(b) the nature of amenities provided station-wise?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) and (b). The nature of amenities provided and the amounts spent on the same

during 1958-59 on the following stations are given below:

Name of station	Nature of amenity provided	Cost
		Rs.
Gurdaspur	Cover over platform	( 4,000 per debit)
Dhariwal	Nil	Nil
Batala	Water hut and taps	1,000

#### Reduction of Running Time

2227 Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that the time taken to travel a distance of 18 miles from Gurgaon to Delhi by rail is about one and a half hours, and

(b) if so, the nature of the action proposed to be taken to reduce the time?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) The time taken by passenger carrying trains to traverse the distance of 20 miles from Gurgaon to Delhi varies from 1 hour to 10 minutes to 1 hour 43 minutes. This is mainly due to the following factors —

- (i) The maximum permissible speed of the section is 40 miles per hour due to lighter type of rails on the Delhi-Gurgaon section,
- (ii) Extra time has to be provided for crossing of trains on the Delhi-Sarai-Rohilla-Garhi Har-saru single line section, and
- (iii) Extra time has also to be provided for engineering restrictions in connection with the

doubling of the Delhi-Sarai-Rohilla-Garhi Harsaru section now in progress.

(b) It is proposed to replace the present rails on the section by heavier rails, thereby increasing the present booked speed of passenger carrying trains on the section. As and when the doubling of the Delhi-Sarai-Rohilla-Garhi Harsaru section is completed, extra time provided for engineering restrictions will be reduced to the extent feasible and that for crossing purposes eliminated, thus reducing the present running time from Gurgaon to Delhi.

**Expansion of Power Facilities in Punjab**

2235. Shri Ram Krishan Gupta: Will the Minister of Irrigation and Power be pleased to state the total amount of loans given to Punjab Government during 1958-59 for increasing employment opportunities by expansion of power facilities?

The Deputy Minister of Irrigation and Power (Shri Hathi): Nil.

**Central Warehouses in Bombay**

2236. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state the amount sanctioned

for the establishment of the Central Warehouses in Bombay State during 1958-60?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Rs. 35 lakhs.

**Caterers on N.E.F. Railway**

2237. Shrimati Masda Ahmed: Will the Minister of Railways be pleased to state:

(a) the number of caterers on the Assam Section of the North East Frontier Railway;

(b) the names of stations on which departmental catering has been introduced so far on this Section;

(c) the number of complaints received during the year 1958-59 against these caterers; and

(d) the action taken thereon?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) 386.

(b) (i) Gauhati;

(ii) Pandu; and

(iii) Pandu-Amingaon-Ferry.

(c) and (d). A statement is given below.

**STATEMENT**

Total No. of complaint received against the catering vending contractors during 1958-59

Action taken on complaints (number of cases in which)

Warnings were issued	Fines were imposed	Fines were imposed and final warnings were issued	Remedial action was taken	Contract was surrendered	Total
28	17	7	2	1	28

**Railway Bogies for Andhra Pradesh**

2231. **Shri Madhusudan Rao:** Will the Minister of Railways be pleased to state

(a) whether Government are aware of the statement made by the Chief Minister of Andhra Pradesh at Visakhapatnam on the 3rd July, 1959 to the effect that only rotten Railway bogies are supplied to Andhra Pradesh, and

(b) if so, the action taken by Government in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan) (a) Yes, Sir But the Coaching stock utilised for services within Andhra Pradesh is in no way inferior to the coaching stock utilised for similar services in other States. Approximately 82 per cent of the Broad Gauge and 69 per cent of the Metre Gauge coaches utilised for the services within Andhra Pradesh are less than 30 years old. The position is still better on the through service coaches running through Andhra Pradesh the figure being of the order of 90 per cent below 30 years of age.

(b) Does not arise

**Transport in Andhra Pradesh**

2232. **Shri M. V. Krishna Rao:** Will the Minister of Transport and Communications be pleased to state

(a) what is the Central Government assistance given to Andhra Pradesh to implement the nationalisation scheme of bus transport, and

(b) the progress so far made in the matter by Andhra Pradesh?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b) A statement giving the information required is laid on the Table of the House [See Appendix IV, annexure No. 9.]

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**Air Services to Vijayawada**

2233. **Shri M. V. Krishna Rao:** Will the Minister of Transport and Communications be pleased to state

(a) whether Government are taking any steps for restoring the Air Services to Vijayawada in Andhra Pradesh, and

(b) if not, what are the reasons?

The Deputy Minister of Civil Aviation (Shri Ahmed Mohiuddin): (a) and (b) The Indian Airlines Corporation have no plans to air-link Vijayawada as the traffic potential does not justify an air service to that place.

**Railway Line Between Delhi and Calcutta**

2234. **Shri N. M. Deb:** Will the Minister of Railways be pleased to state when the work of doubling of track between Calcutta and Delhi will be completed?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Of the 907 miles between Calcutta and Delhi, track to the extent of 671 miles is already doubled. Further, a length of about 60 miles between Allahabad and Kanpur is now being doubled. Of this, 48 miles have been completed and the balance is expected to be completed by the end of 1959. The need for doubling other sections of the remaining single line portions of the Delhi-Calcutta line will be given due consideration when the Third Plan proposals are being finalised.

**Calcutta-Madras Mail**

2235. **Shri N. M. Deb:** Will the Minister of Railways be pleased to state

(a) whether there is any proposal to increase the accommodation capacity of the Calcutta-Madras Mail; and

(b) if so, the details thereof?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes

(b) The following proposals are under consideration for increasing the accommodation in Nos. 3 Up and 4 Down Howrah-Madras Mails and will be implemented if found feasible:

- (i) Replacement of the composite Second and Third class coach running at present between Howrah and Cocanada by a full third class coach between Howrah and Madras.
- (ii) Withdrawal of the dining car running between Howrah and Waltair and replacement of same by a third class coach between Khargpur and Madras.

#### Co-operative Sugar Factories in Andhra Pradesh

2236. Shri M. V. Krishna Rao: Will the Minister of Community Development and Co-operation be pleased to state the position with regard to the establishment of the co-operative sugar factories allotted to Andhra Pradesh?

The Deputy Minister of Community Development and Co-operation (Shri E. S. Murthy): Against the provision of four co-operative sugar factories in Andhra, in the Second Five-Year Plan, licences under the Industries (Development and Regulation) Act, 1951 were granted to six co-operatives. One co-operative at Hindupur has since been wound up and its licence revoked. Of the other five, one society, namely, Tandava Co-operative Sugar Factory proposes to utilise a second hand plant. As regards the remaining four factories, arrangements have been made for supply of plant and machinery through the local consortiums of sugar plant manufacturers. A statement showing the progress made by the factories is laid on the Table. [See Appendix IV, annexure No. 10.]

Apart from the above societies that were granted licences under the Industries Act, there is one more co-operative society organised at Janakpota in Nizamabad district. The request of this society for a licence

under the Industries Act was turned down on account of foreign exchange difficulties and non-availability of spare capacity in the industry. It has since been decided to licence some additional capacity in view of the likely increase in consumption of sugar in the country during the Third Five-Year Plan period. All the State Governments including Andhra have been requested to sponsor the cases of suitable co-operatives for this purpose. The case of the Nizamabad society will be considered along with the other applicants.

#### National Highway in Assam

2237. Shrimati Masida Ahmed: Will the Minister of Transport and Communications be pleased to state:

(a) the total length of the metalled and unmetalled National Highways in Assam; and

(b) the time by which the unmetalled length is likely to be metalled?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a). Out of the total length of 728 miles 672 miles are metalled and the remaining 56 miles are unmetalled.

(b) During the Third Five Year Plan.

#### Irrigation and Power Projects in Andhra Pradesh

2238. Shri Rami Reddy: Will the Minister of Irrigation and Power be pleased to state:

(a) the total amount allocated to the Government of Andhra Pradesh under the Second Five Year Plan for major and medium irrigation and power schemes; and

(b) the various schemes for which the aid allocation was made?

The Deputy Minister of Irrigation and Power (Shri Nathi): (a) The total allocation amounts to Rs. 7643.12 lakhs, inclusive of Rs. 67.20 lakhs

provided for investigations of irrigation and power schemes, engineering research, etc.

(b) A statement containing the requisite information is laid on the Table. [See Appendix IV, annexure No. 11].

#### Family Planning in Orissa

2239. **Shri Panigrahi:** Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 510 on the 19th February, 1959 and state:

(a) whether the whole-time Family Planning Officer has since been appointed in Orissa;

(b) if not, when such an officer will be appointed;

(c) whether Rs 77,000 allotted to Orissa for Family Planning programme for 1958-59 have been fully utilised, and

(d) the provision made for Orissa for 1959-60 for this purpose?

**The Minister of Health (Shri Kar-markar):** (a) Yes, Sir

(b) Does not arise

(c) Yes, Sir.

(d) Rs 4.50 lakhs

#### Rural Credit Survey Report

2240. { **Shri Shree Narayan Das:**  
**Shri Radha Raman:**

Will the Minister of Community Development and Co-operation be pleased to state:

(a) the extent to which it has been possible so far to give effect to the recommendations made in the Rural Credit Survey Report regarding the setting up of new land mortgage banks as a country-wide feature of credit organisation; and

(b) the extent to which it has been possible for these banks by means of issuing debentures to attract the sav-

ings of people of means in rural areas including the professional and agricultural money-lenders?

**The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy):** (a) Central Land Mortgage Banks have been set up in all States except Jammu and Kashmir. The number of primary Land Mortgage Banks which was 289 on 30-6-1952 went up to 347 on 30-6-1958.

(b) As on 30-6-1958 the borrowings of the Central Land Mortgage Banks through issue of debentures stood at Rs 20.48 crores. These debentures were subscribed by Government, Reserve Bank of India, Co-operative Institutions, Life Insurance Companies, State Bank of India and the general public. The extent to which these debentures have been subscribed by the people in rural areas is not separately available. Recently some of the Central Land Mortgage Banks have introduced a scheme of Rural Debentures. Under this scheme, a special type of debentures suitable for rural investors for a seven year period carrying an attractive rate of interest is being issued soon after harvest time.

#### Study of Atmospheric Noise

2241. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have taken any decision regarding study of atmospheric noise in collaboration with other countries under the auspices of the International Radio Consultative Committee; and

(b) if so, the nature of the decision taken?

**The Minister of Transport and Communications (Dr P. Subbarayan):** (a) Yes, Sir

(b) An Atmospheric Radio Noise Recorder designed in accordance with the specifications furnished by the National Bureau of Standards, U.S.A. Government, is being installed at the International Monitoring Station,

Delhi, for the collection of essential data India is thus participating in the worldwide programme for collecting data on Atmospheric Radio Noise, as recommended by the International Radio Consultative Committee

#### Co-operative Sugar Factory in Bihar

2242. Shri Rajendra Singh Will the Minister of Community Development and Co-operation be pleased to state

(a) whether it is a fact that a co-operative sugar mill was to be established in North Bihar during the Second Five Year Plan period, and

(b) if so, the latest position?

The Deputy Minister of Community Development and Co-operation (Shri B S Murthy) (a) Yes, Sir

(b) A licence under the Industries (Development and Regulation) Act, 1951 was granted to M/s Purnea Co-operative Sugar Mills, Ltd, for the establishment of a sugar factory at Banamankhi, Distt Purnea, North Bihar This co-operative society was negotiating for purchasing an old plant with M/s Indian Sugar Works Ltd, Siwan and hence arrangements for supply of machinery to this society through the local consortiums of sugar plant manufacturers were not made The Bihar Government have recently informed the Central Government that the attempt of the Society to buy the sugar plant at Siwan has failed and requested that their case for getting new machinery through the consortiums may be considered The State Government have been advised to examine the economic viability of the unit with new machinery The report of the State Government is awaited

#### Requirements of Trained Personnel

2243 Shri Ram Krishan Gupta: Will the Minister of Community Development and Co-operation be pleased to state

(a) whether the assessment of requirements for trained personnel for

community and co-operative development up to the end of Third Five Year Plan period has been made,

(b) if so, the details thereof; and

(c) nature of steps taken or proposed to be taken to meet these requirements?

The Deputy Minister of Community Development and Co-operation (Shri B S Murthy) (a) Yes

(b) and (c) A statement giving the information is laid on the Table [See Appendix IV, annexure No 12]

#### Telephone Link with Delhi

2244. Shri Ram Krishan Gupta: Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that many of the important Towns, District Headquarters and Commercial centres, in Punjab lack direct telephone lines and links with Delhi, and

(b) if so, nature of the steps taken or proposed to be taken to provide direct telephone lines and links between Delhi and important towns in Punjab?

The Minister of Transport and Communications (Dr. P Subbarayan): (a) and (b) The direct trunk lines are built between important places on the basis of the amount of telephone traffic existing between these places Most of the towns and district headquarters in Punjab have been connected to Delhi by direct telephone link However, the traffic at present obtaining in some of the exchanges does not justify direct outlets, and the traffic from these places is routed through other important telephone centres There are five such commercial centres and District Headquarters as shown below, which come under this category:

- 1 Sangrur
- 2 Gurdaspur
- 3 Dharmasala

4 Hoshiarpur

5 Charkh Dadri

For the time being it is not proposed to connect them direct to Delhi but when the traffic increases the question will be taken up

**Development Schemes in States**

2245 Shri Ram Krishan Gupta: Will the Minister of Community Development and Co-operation be pleased to state

(a) whether it is a fact that the budget allotments made by the Centre for various development schemes in many States for 1958-59 have not been fully utilised,

(b) if so, the names of such States, and

(c) the nature of action taken or proposed to be taken in this regard?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy). (a) Budget allotments have been fully utilised in seven out of the eight States from whom complete information has been received

(b) Kerala

(c) This factor will be kept in view while deciding the allotment for the next year

**Foodgrains Storage Advisory Committee**

2246 Shri Ram Krishan Gupta: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No 729 on the 27th February, 1959 and state

(a) whether the recommendations of the Foodgrains Storage Advisory Committee have since been considered, and

(b) if so, the action taken by the Government thereon?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir.

(b) 1 Instructions have been issued to hold periodical demonstrations of scientific methods of storage in important Central Government godowns for the benefit of stockists and flour millers

2 The possibility of compulsory fumigation of flour mills is being examined in consultation with the State Governments and the Flour Millers' Association

3 Brochures containing consolidated information on godown construction are under preparation

**West German Agricultural Delegation**

2247. { Shri Ram Krishan Gupta:  
Shri Sarju Pandey:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No 1037 on the 9th March, 1959 and state:

(a) whether Government have since received the report from the West German Agricultural Delegation which visited this country with a view to assist India's agricultural development, and

(b) if so, the details thereof?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnaappa): (a) and (b) Yes The following five reports have been received by the Government of India —

(i) Co-operative Farming in India by Dr Otto Schiller

(ii) Horticultural and Agricultural Engineering and Techniques in India by Prof W Renard

(iii) Planning and Implementation of Land Consolidation in India by Dr Walter Nordmann

(iv) Preliminary Report on Dairy Problems in India by Mr H. Mar—Wladburg

(v) Storage, Distribution and Application of Mineral fertilisers in India by Prof Dr H Kick.

These reports are under examination.

#### Tubewells in Punjab

2248. **Shri Ram Krishan Gupta:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 3424 on the 23rd April, 1959 and state the names of the places in Punjab where drilled bores have been converted into production tubewells?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): The names of places in Punjab where bores drilled under the Ground Water Exploration Project, were converted into production tubewells, are as under:

Name	District
1. Dehira Zainabad	Gurgaon
2. Darault	Gurgaon.
3. Nangal Pathani	Gurgaon
4. Bahu.	Rohtak.
5. Laha	Ambala
6. Shaizapur	Ambala
7. Balana	Ambala
8. Fatehgarh	Ambala
9. Lachnaura	Ambala
10. Alamgir	Ambala.
11. Nanala.	Hoshiarpur.

#### Inter-State Goods Traffic

2249. **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there is an increase in the inter-State goods traffic by road between Punjab-U.P. and Punjab-Delhi; and

(b) if so, to what extent?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) Approximately double in the case of Punjab-U.P. and three times in the case of Punjab-Delhi.

#### N.E.S. Blocks in Punjab

2250. { Shri D. C. Sharma:  
Shri Daljit Singh:

Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the Government of India is aware that a Government appointed non-official Committee in Punjab has found the administrative processes in the community projects and NES blocks extravagant and wasteful and wants them "to go lock, stock and barrel";

(b) if so, whether the report of the Committee has been examined by the Government of India;

(c) the main recommendations of the Committee; and

(d) the action proposed to be taken on the findings of the Committee?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) to (d). The reference presumably is to the Report submitted by the Resources and Retrenchment Committee appointed by the Punjab Government. The recommendations of the Committee are under the consideration of the Punjab Government.

#### Overcrowding in Trains

2251. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state the nature of steps taken or proposed to be taken to remove overcrowding in trains?

The Deputy Minister of Railways (Shri Shahnawaz Khan): A statement is laid on the Table of the Sabha. [See Appendix IV; annexure No. 13].

#### Wagon Repair Shop at Kotah

2252. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1813 on the 12th March, 1959 and state at what stage is the



construction of a new wagon repair shop at Kotah?

The Deputy Minister of Railways (Shri Shahnawaz Khan): The physical progress in connection with the construction of a New Wagon Repair Shop at Kotah upto the end of June, 1959 is

Civil Engineering—about	75	%
Mechanical       "       "	8	%
Electrical         "       "	17	°

#### Hospitals in Delhi

2253 Shri D C Sharma: Will the Minister of Health be pleased to refer to the reply given to Starred Question No 1768 on the 9th April, 1959 and state the amount spent to provide additional beds in Hospitals in Delhi to relieve congestion during 1959-60 so far?

The Minister of Health (Shri Karmarkar): An amount of Rs 1,86,733 has so far been spent during 1959-60 to provide additional beds in the Hospitals in Delhi

#### Cotton Extension Scheme in Punjab

2254. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state what amount has been sanctioned for undertaking cotton extension scheme in Punjab during 1959-60?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): Under the revised procedure for financing Development (Category B) Schemes in States no scheme-wise sanction is now accorded. Funds for 1959-60 have accordingly been allotted for each State for a Group of schemes, and the Cotton Extension Scheme falls under the Group "Development of Commercial Crops, Horticulture and Fruit Preservation" for which a sum of Rs. 24,90,000 has been allotted for the Punjab. It is left to the State Government concerned to adjust the expenditure on individual schemes within the ceiling for the Group

Group-wise sanction for the actual expenditure incurred by the individual States will be issued at the close of the year on receipt of demands from them

#### Power Project in Himachal Pradesh

2255. Shri D C. Sharma: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No 1290 on the 17th March, 1959 and state the progress made so far in the investigation of the project on River Seul in Himachal Pradesh?

The Deputy Minister of Irrigation and Power (Shri Bathi): While preliminary investigation with regard to collection of hydrological data is under way, the detailed investigation of the scheme could not be taken up so far by the Himachal Pradesh Administration for want of proper Investigation Organisation required for the purpose. One Investigation Division is being created in the Electricity Branch of Himachal Pradesh, and the local Administration hope to take up the work of detailed investigation of this scheme along with other hydel schemes, which are in view, for exploitation of power potentials

#### C.H.S. Scheme

2256. Shri Ram Krishan Gupta: Will the Minister of Health be pleased to state

(a) whether there is any proposal to constitute local Advisory Committee in Delhi for the Contributory Health Service Dispensaries; and

(b) if so, at what stage the proposal is?

The Minister of Health (Shri Karmarkar): (a) No, Sir

(b) Does not arise. The proposal to form local Advisory Committees, for the CHS Dispensaries was considered early in 1958 but it was not possible to form any Committee on account of the multiplicity of local associations, often functioning at

cross purposes Effective public relations and ventilation of local grievances and difficulties are, however, being secured through the agency of Welfare Officers, one of whom is attached to each CHS Dispensary

**D.V.C Power System**

2257 { Shri Nagi Reddy.  
Shri A. K. Gopalan  
Shri Vasudevan Nair  
Shri Kunhan

Will the Minister of Irrigation and Power be pleased to state

(a) whether it is a fact that the DVC Power system has functioned with net profits in the years 1957-58 and 1958-59,

(b) if so, the net profits in those two years, and

(c) if there has been a deficit how much?

The Deputy Minister of Irrigation and Power (Shri Hathi) (a) The reply is in the affirmative

(b) Rs 22 lakhs and Rs 72 lakhs respectively

(c) Does not arise

**Electrification of Stations on Central Railway**

2258 Shri Pangarkar Will the Minister of Railways be pleased to state

(a) whether any programme has been chalked out to electrify railway Stations on the Central Railway during the rest of the Second Five Year Plan period,

(b) the number of railway stations proposed to be electrified on the Central Railway during the year 1959-60; and

(c) the amount to be spent thereon?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) and (b)

It is programmed to electrify 22 stations during 1959-60 18 more stations are proposed for electrification during the year 1960-61

(c) Rs 25 lakhs to be spent in 1959-60

**Mobile Libraries on Central Railway**

2259 Shri Pangarkar Will the Minister of Railways be pleased to state:

(a) whether mobile library service has been provided on the Central Railway and

(b) if so, on what sections?

The Deputy Minister of Railways (Shri Shah nawaz Khan) (a) and (b) Mobile library service has not yet been provided on the Central Railway and the matter is under consideration of that Administration

**Urban Water Supply Schemes in Orissa**

2260 Shri Panigrahi Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No 1841 on the 13th March, 1959 and state

(a) what are the four urban water Supply Schemes of Orissa which have been approved for execution and

(b) what was the reason for not accepting the recommendations of the Working Group in Planning Commission?

The Minister of Health (Shri Kar-markar) (a) (1) Cuttack

(2) Sambalpur

(3) Parlakemedi and

(4) Rayagada

(b) The recommendations of the Working Group in the Planning Commission are tentative and are subject to modification, depending on the budget provision at the Centre

**T.B. in Orissa**

2261 Shri Panigrahi: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 3439 on the 23rd April, 1959, and state.

(a) whether any specific proposals regarding T.B. control work in Orissa have been received from the State Government by now, and

(b) whether the State Government has drawn any of the grants due to them on this account since then?

The Minister of Health (Shri Karmarkar): (a) Yes, a proposal from the Government of Orissa for the establishment of 90 T.B. isolation beds during 1959-60 has been received and approved. A request for the supply of X-Ray and laboratory equipment for a T.B. clinic already functioning at Baripada and three clinics, which are due to start functioning at Puri, Berhampur and Koraput from December, 1959, has also been received and is under consideration

(b) Information regarding the amount drawn by the Government of Orissa is not available. The grant due to the State Government will be adjusted at the end of the year against the lump sum ways and means advances placed by the Central Government at their disposal

**Complaints at Delhi Junction**

2262 Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to state

(a) the number and nature of complaints lodged at Delhi Junction Station in complaint book during 1958-59, and

(b) the nature of action taken or proposed to be taken thereon?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b) A statement is laid on the Table [See Appendix IV, annexure No 14]

**Western Jamuna Canal**

2263. Shri Ram Krishan Gupta: Will the Minister of Irrigation and Power be pleased to state.

(a) whether the schemes for increasing the capacity of the existing irrigation channels in the Western Jamuna Canal tract and construction of drainage net work in the water-logged areas in this tract has been received by the Central Government from the Punjab State,

(b) if so, the details of the scheme; and

(c) whether the scheme has been approved by the Central Government?

The Deputy Minister of Irrigation and Power (Shri Nathi): (a) and (b). The following schemes for increasing the capacity of the existing irrigation channels in the Western Jamuna Canal tract construction of drainage net work have been received in the Central Water and Power Commission —

*Irrigation Schemes*—(1) Extension irrigation (Lift) from Western Jamuna Canal to Rewari and adjoining areas

(ii) Increasing capacity of channels in Karnal and Delhi Divisions and remodelling and canalising the main line lower Western Jamuna Canal (the part scheme "Increasing capacity of channels in Karnal and Delhi Divisions" is still awaited from the Government of Punjab)

*Drainage Schemes*

(iii) Gaunchhi Drainage scheme

(iv) Nuh Drainage scheme

(v) Ujjina Outfall drainage scheme.

(vi) Dobetia Drainage scheme

(vii) New Sardhana Drainage scheme

(viii) Remodelling Nai Nallah (Delhi Division)

(ix) Remodelling Nai Nallah (Karnal Division)

A statement giving the details of the schemes is laid on the Table. [See Appendix IV, annexure No 15]

(c) The Schemes at Si Nos (i), (iii) and (vi) to (ix) have been approved

#### Waterlogging in Punjab

2264. Shri Ram Krishan Gupta: Will the Minister of Irrigation and Power be pleased to state.

(a) whether the results of the anti waterlogging schemes in Punjab prepared in collaboration with experts from East Germany have been obtained,

(b) if so, the details thereof, and

(c) whether these methods will be applied in other parts of the country?

The Deputy Minister of Irrigation and Power (Shri Hathi) (a) and (b) According to the information furnished by the Punjab Government, the Government of Punjab propose to undertake five pilot schemes in different tracts as an experimental measure. The work on the first pilot scheme, i.e., 'Constructing drains in the area bounded by Hissar Major and Petwar Distributary from Rajthal to Hansi' is in progress. The results would be studied after completion of the work.

(c) Provided the results are satisfactory, these methods may be considered for adoption in other areas too where similar conditions exist.

#### Zonal Railway Users' Consultative Committees

2265. Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to state

(a) nature and details of suggestions received at the meeting of Western and Northern Railways Consultative Committees held at New Delhi on the 9th May, 1959, and

(b) nature of action taken to implement them?

The Deputy Minister of Railways (Shri Shahaswar Khan): (a) and (b). The discussions at these meetings were of an informal character and no minutes were recorded. General Managers had taken brief notes and have been directed to take whatever action may be feasible on the various suggestions made. Attention is also invited to the statement made by the Minister for Railways on this subject in the Lok Sabha, on 4th August, 1959.

#### Horticultural Development in Punjab

2266. Shri Ajit Singh Sarhad: Will the Minister of Food and Agriculture be pleased to state

(a) the total amount of funds allotted by the Central Government for Horticultural Development to Punjab for the year 1959-60, and

(b) the schemes sanctioned during the year?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) A sum of Rs 10,88,633 has been provided by the Punjab Government during 1959-60 for fruit development. This includes a sum of Rs 9,00,000 for long-term loans for planting new orchards.

(b) The scheme for the development of fruit production, which has been in operation since 1957, will be continued during 1959-60.

#### Lake Depot Godown, Calcutta

2267. Shri Sadhan Gupta: Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that about 17,500 maunds of wheat in the Lake Depot Central Godown at Calcutta has become unfit for human consumption,

(b) whether it is also a fact that the Regional Asset Sales Director has communicated approval of a proposal to send the said wheat to different flour mills to be crushed and mixed with flour,

(c) if so, the reason therefor,

(d) whether the despatching of the said wheat to six flour mills com-

menced on and from the 8th June, 1950; and

(e) if so, the amount despatched since then?'

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No, Sir.

(b) to (e) Do not arise

#### Booking Offices

2268 Shri Bibhuti Mishra: Will the Minister of Railways be pleased to state:

(a) the number of privately managed booking offices in each of the zonal Railways,

(b) the rate of commission given to them on each Railway,

(c) what are the costs of maintenance on the departmentally managed booking offices and on privately managed booking offices, and

(d) whether Government propose to raise the rate of commission in the case of privately managed booking offices?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (d) A statement giving the requisite information is laid on the Table [See Appendix IV, annexure No 16]

हिमाचल प्रदेश में प्रायुर्वेद के उप-निदेशक

२२६६. श्री पद्म देव : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि

(क) द्वितीय पंचवर्षीय योजना के अन्तर्गत हिमाचल प्रदेश में प्रायुर्वेद के उप-निदेशक की नियुक्ति में विलम्ब के क्या कारण हैं, और

(ख) उसके कब तक नियुक्ति किये जाने की संभावना है ?

स्वास्थ्य मंत्री (श्री करमरकर) : (क) और (ख). प्रायुर्वेद के सहायक निदेशक का बेलगामनाम योग्य उम्मीदवार को प्राकृतिक करने योग्य न बा, अतएव उस प्रशासन ने इने हाल में ही बदल दिया है और इस पद पर किसी सुयोग्य व्यक्ति की नियुक्ति के लिए यूनियन पब्लिक सर्विस कमिशन से माग की जा रही है ।

सिमला में प्रायुर्वेदिक कालिज

२२७०. श्री पद्म देव : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि अष्टांग प्रायुर्वेदिक चिकित्सा प्रणाली के अध्यापन का देश में अभी तक कोई स्वीकृत प्रबन्ध नहीं है,

(ख) क्या यह भी सच है कि हिमाचल प्रदेश सम्मेलन ने सिमला में एक प्रायुर्वेदिक कालिज के स्थापित किये जाने की मांग की है और

(ग) यदि हा, तो सरकार का इस सम्बन्ध में क्या कार्यवाही करने का विचार है ?

स्वास्थ्य मंत्री (श्री करमरकर) :

(क) जी हा ।

(ख) हिमाचल प्रायुर्वेद सम्मेलन ने इस सम्बन्ध में एक प्रस्ताव पारित किया है ।

(ग) सिमला में प्रायुर्वेद कालिज की स्थापना के बारे में हिमाचल प्रदेश प्रशासन के विचारार्थीन इस समय कोई प्रस्ताव नहीं है ।

#### Economy on Railways

2271. Shri Damani: Will the Minister of Railways be pleased to state

(a) whether as a result of a recent directive from the Prime Minister for 10 per cent saving in the execution of projects, the Railway Ministry have

adopted certain measures so as to achieve the desired saving, and

(b) if so, the details thereof?

The Deputy Minister of Railways (Shri Shahaawas Khan): (a) There was no specific directive from the Prime Minister for a 10 per cent saving in the execution of projects. The Ministry of Railways, however, on their own, in considering the works programme for the year 1959-60, issued a directive to the Railways that attempts should be made to reduce the works expenditure during the year 1959-60, allowing for a 10 per cent reduction.

(b) Based on the above directives and suggestions of the Railways, a substantial reduction of the order of Rs 25 crores was effected in the outlay proposed in the works programme for 1959-60.

#### Standing Expert Committee on Seeds

2272 Shri Shree Narayan Das: Will the Minister of Food and Agriculture be pleased to state

(a) whether Standing Expert Committee on Seeds has met during this year,

(b) if so, the subjects considered by it, and

(c) the decision taken thereon?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes. The Standing Expert Committee on Seeds met twice this year so far.

(b) and (c) A statement containing the information is laid on the Table of the House [See Appendix IV, annexure No 17].

#### जामा मस्जिद और फरोज़पुरी मस्जिद

२२७३ श्री डामर क्या सिचाई और बिजुत मंत्री यह बताने की कृपा करें कि

(क) पुरानी दिल्ली की जामा-मस्जिद और फरोज़पुरी मस्जिद को उनके

मकानों के किराये से कितनी मासिक प्राय होती है, और

(ख) क्या इन मस्जिदों की प्राय का हिसाब रखने के लिये कोई समिति बनी हुई है?

सिचाई और बिजुत उपमंत्री (श्री हाजी) (क) जामा मस्जिद

मकानों से ४६१ रुपये प्रति मास।

दुकानों से ६१६८ रुपये प्रति मास।

#### फरोज़पुरी मस्जिद

मकानों से मस्जिद के कोई मकान नहीं है

दुकानों से : ५५०१ रुपये प्रति मास।

(ख) जो, नहीं। हिसाब किताब सूत्री मजनिम-ए-मोक्फ के दफतर में रखा जाता है।

#### Telephone Connections

2274 Shri Ajit Singh Sarhadi Will the Minister of Transport and Communications be pleased to state

(a) the total number of applications still pending for telephone installations in Ludhiana and Ferozepur District of Punjab and

(b) the reasons for the delay in giving the connections?

The Minister of Transport and Communications (Dr P. Subbarayan) (a) Pending on the 30th June, 1959

Ferozepore District	159
Ludhiana District	746

(b) In Ludhiana District connections are pending only at Ludhiana and Jagraon where exchange capacity is not available. Action to expand these exchanges is under way but it will be some time before all the applicants can be provided with telephone connections.

In Ferozepur District the telephone connections have been given mostly

upto 1957 The balance of the applications can be dealt with only after the existing capacity is increased

#### **Tungabhadra High Level Canal Scheme**

2275. **Shri Ram Reddy:** Will the Minister of Irrigation and Power be pleased to state

(a) whether the Central Government have received representations that the Pulivendla Taluk may be included in the Tungabhadra High Level Canal Schemes,

(b) whether the Government have been requested by the public of Cuddapah District that the full scheme of Tungabhadra High Level Canal benefiting Anantapur and Cuddapah Districts including Pulivendla Taluk in Andhra Pradesh should be sanctioned and completed during the Third Plan Period and

(c) if so the decisions taken by the Central Government?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b) I Pulivendla Taluk—The Tungabhadra High Level Canal Scheme, as originally drawn up by the Governments of Mysore and Andhra Pradesh in 1954 was to irrigate an ayacut area of about 38 lakh acres In 1956 the revised estimates were proposed to include works like the Pulivendla Canal Chitravati anicut, Papani regulator and canal which were intended to utilise the water of Pennar river The revised estimates were discussed by the Central Water and Power Commission with the Chief Engineer, Tungabhadra Board and Executive Engineer (Designs) Andhra Pradesh It was agreed in discussions to exclude the ayacut to be benefited by the supply available from the Pennar Catchment, as the Pennar Valley is quite distinct from the Tungabhadra Valley The Pulivendla canal, the Chitravati anicut, the Papani regulator and canal were omitted from the scheme It was suggested that the Andhra Pradesh

Government could take up these works as a separate scheme The formal approval of the two State Governments to the final revised estimates, excluding the above works, was obtained The representations for the inclusion of the Pulivendla Taluk in the High Level Canal System were forwarded to the Government of Andhra Pradesh for disposal

II Representations from the public of Cuddapah Distt—The land in the Cuddapah District is to be irrigated by the Cuddapah North and Cuddapah South Canals which have been included in Stage II It may be mentioned that the entire Tungabhadra High Level Canal Scheme costing Rs 219 crores has been technically accepted but the execution has to be done in two stages Stage I of the scheme costing Rs 13 crores to irrigate about 1,87,000 acres, has been sanctioned for execution The intention is that Stage II should be taken up on completion of Stage I and sanction will be conveyed at the appropriate time

#### **Co-operative Societies in Manipur**

2276. **Shri L Achaw Singh** Will the Minister of Community Development and Co-operation be pleased to state

(a) whether any loan has been sanctioned recently by the Reserve Bank of India to the Manipur Administration to meet the credit needs of the co-operative societies in the Territory and

(b) if so, the amount thereof?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) and (b) No, Sir A loan of Rs 4 lakhs has, however, been sanctioned by the Reserve Bank of India to the Manipur State Co-operative Bank Limited, Imphal to meet the credit needs of Co-operative Societies for financing seasonal agricultural operations and marketing of crops

**Quarters for Nurses at Imphal Hospital**

2277. Shri L. Achaw Singh: Will the Minister of Health be pleased to state:

(a) whether the question of providing residential quarters for nurses of the Imphal Hospital has been taken up by the Manipur Administration;

(b) whether it is a fact that several of them have to live in one room and efficiency and health of the nurses have suffered due to non-provision of quarters; and

(c) if so, the steps taken by the Administration in the matter?

The Minister of Health (Shri Kar-markar): (a) It is not possible to provide a residential quarters to every nurse in the present stage of development of Manipur. They are, however being paid House rent allowance @ Rs. 20 p.m. The Matron and Sisters whose services may be required during an emergency have been provided residential accommodation in the compound of the Civil Hospital;

(b) No.

(c) Nurses will be accommodated in the Nurses Home which will be built along with the New Hospital in Manipur.

**Anti-Corruption Department of Eastern Railway**

2278. Shri Muhammed Elias: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the recommendation of the Anti-corruption Department of Eastern Railway in respect of Juhi, Ferozabad, Kanpur, Kaurara, Teghra, Pili Bangan and Uchana against the Goods Accountant and Assistant Commercial Superintendent have not been implemented; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Appropriate action was initiated on the re-

port and recommendations of the Vigilance Department in respect of the individual cases pertaining to Invoices ex. Juhi, Ferozabad, Kanpur and Kaurara. The cases pertaining to the Invoices ex. Tegra, Pilibangan and Uchana do not appear in the list of cases reported by the Vigilance Department.

(b) Question does not arise.

**Recruitment of Apprentice Mechanics**

2279. Shri Muhammed Elias: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railway Service Commission advertised in March, 1959 for the recruitment of Apprentice Mechanics for South Eastern Railway and Eastern Railway;

(b) if so, the number of applications received for each Railway; and

(c) whether the selection has been made?

The Deputy Minister of Railway (Shri Shah Nawaz Khan): (a) Yes.

(b) Railway	Number
Eastern.	2,005
South Eastern.	296

(c) Yes.

**राजस्थान में पानी की कमी**

२२८०. श्री ए० ए० वास्पाळ :  
क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि राजस्थान में पानी की कमी को दूर करने के लिये भारत सरकार ने राजस्थान सरकार को १९५४ से १९५७ तक कितनी धन राशि दी है ?

स्वास्थ्य मंत्री (श्री करनरकर) :  
राष्ट्रीय जल-संभरण और सफाई कार्यक्रम (नगर एवं ग्राम) के अन्तर्गत, राजस्थान सरकार को अपने राज्य के नगर और ग्रामीण क्षेत्र में जल-संभरण योजनाओं की क्रियान्वित



के लिए १९५४ से १९५७ तक नीचे लिखी  
चन राशि दी गई है —

केन्द्रीय सहायता	दी गई चन राशि (रुपया लाखों में)
नवम् १०० प्रतिशत ऋण	८२ ३३
ग्राम ५० प्रतिशत सहाय धनुदान	४७ ६०
	योग
	१३० २३

#### Indian Airlines Corporation

2281 Shri Assar. Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 408 on the 19th February, 1959 and state the action taken on the recommendations made by the Committee appointed to examine the cost structure of the Indian Airlines Corporation?

The Deputy Minister of Civil Aviation (Shri Ahmed Mohiuddin) The recommendations made by the Cost Structure Committee are under examination of the Indian Airlines Corporation

#### Punishment Awarded to Railway Employees

2282 Shri Subman Ghose Will the Minister of Railways be pleased to state

(a) the number of employees punished for various offences including sleeping while on duty either by stoppage of increment or by fine on the Eastern Railway during 1958 and 1959 (upto 31st July), Division-wise and Class-wise, and

(b) the amount of money collected by way of (i) fines and (ii) stoppage of increments, Class-wise, during the same period?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b) The information is being collected and will be laid on the Table of the Sabha

हिमाचल प्रदेश में बिना खेती की गई  
भूमि

२२८३. श्री वषा देव : क्या खाल्ड सभा  
कुछ मंत्री यह बताने की कृपा करेंगे कि

(क) हिमाचल प्रदेश के खेबर कुमार-  
सेन में पर्याप्त पानी होते हुए भी पानी का  
सम्भरण न होने के कारण कितनी भूमि खेती  
के बिना पड़ी है,

(ख) पानी का सम्भरण न किये जाने  
की जिम्मेवारी किस पर है और

(ग) इस सम्बन्ध में क्या कार्यवाही  
करने का विचार है ?

कुछ उपखेती (बी जो० बें० कुम्हण्डा):

(क) जून, १९५६ में धान उत्पादन के समय,  
खेबर (कुमारसेन) में बिना खेती की हुई  
८१ एकड़ जमीन रही।

(ख) पानी का सम्भरण न किये जाने  
के कुछ कारण खेबर, केपु और मेन्ज पराबु गावों  
के लोगों में पानी के वितरण के सम्बन्ध में  
झगडा और कुछ कारण श्रमिक वर्ग होने की  
वजह से कुहुल (नहर) का हानि पहुंचना  
है

(ग) हिमाचल प्रदेश प्रशासन ने  
खेबर, केपु और मेन्ज पराबु गावों के झगडे  
को समाप्त करने के लिए एक मिर्बाई विकास  
समिति का निर्माण किया है।

राजगढ़ में पीने के पानी का  
सम्भरण

२२८४. श्री वषा देव : क्या स्थापना  
मन्त्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि हिमाचल प्रदेश  
के सिरमौर जिले के राजगढ नामक स्थान में  
सड़क के किनारे बनाये गये पानी पीने के  
होज में कुत्तो और भाने जाने वाले लोको  
का मल-मूत्र मिलता रहता है,

(ख) क्या यह भी सच है कि उपरोक्ताओं  
ने इस सम्बन्ध में अपनी शिकायतें वहा के  
प्रशासन को पहुंचाई है, और

(ग) यदि हाँ, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है।

स्वास्थ्य मंत्री (श्री करवकर) :

(क) जी नहीं। हिमाचल प्रदेश के जिला मिर-भौर के राजगढ़ नामक स्थान पर स्थित अन्त-ग्रामी बर्स तथा पानी के हीज पूर्णतया सीमेंट की शिलाओं से ढके हुए हैं और पाने का पानी नलों द्वारा दिया जाता है।

(ख) हिमाचल प्रदेश प्रशामन के पास ऐसी कोई शिकायत नहीं पहुँची है।

(ग) यह प्रश्न नहीं उठता।

**हिमाचल प्रदेश में क्षय रोग के जरीज**

२२८५. श्री पद्म देव : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि

(क) हिमाचल प्रदेश के मदोघर में स्थित राजकीय सैनेटोरियम में ७५ रोगी प्रविष्ट हैं, और बहुत में प्रतीक्षा सूची में हैं, जबकि वहाँ पर केवल ४० रोगियों के लिये स्थान

(ख) क्या यह भी सच है कि हिमाचल प्रदेश प्रशासन ने द्वितीय पंचवर्षीय योजना के अन्तर्गत इस अस्पताल के सुधार और विस्तार के लिये केन्द्रीय सरकार द्वारा स्वीकृत धन राशि लौटा दी गई है, और

(ग) यदि भाग (क) और (ख) का उत्तर स्वीकारात्मक हो, तो सरकार का इस सबध में क्या कार्यवाही करने का विचार है ?

स्वास्थ्य मंत्री (श्री करवकर) :

(क) हिमाचल प्रदेश के मदोघर में स्थित राजकीय सैनेटोरियम में ७० से ७५ तक क्षय रोगी प्रविष्ट हैं जबकि वहाँ ४० रोगियों के लिये स्थान स्वीकृत है। ये स्थान अब बढ़ा कर ५० कर दिये गये हैं।

(ख) मदोघर राजकीय सैनेटोरियम के सुधार या विस्तार के लिये भारत सरकार ने कोई अनुदान स्वीकृत नहीं किया है।

(ग) तृतीय पंचवर्षीय योजना के अन्तर्गत क्षय-रोगियों को और अधिक अन्तरंग सुविधायें देने का विचार है।

**Co-operative Movement among the Poultry Keepers**

2286 Shri V. P. Nayar: Will the Minister of Food and Agriculture be pleased to state

(a) whether there are any Central Government schemes to encourage the Co-operative movement among the poultry keepers,

(b) the number of such Co-operative Societies, and

(c) the annual Central Government financial aid given, if any?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) There is no specific Central Government scheme Under the all-India policy, co-operatives of poultry breeders and others have, however been formed in the States

(b) Information is not available

(c) Does not arise

**Duck Breeding**

2287 Shri V. P. Nayar: Will the Minister of Food and Agriculture be pleased to state

(a) what are the important breeds of egg-laying and fattening ducks in India at present, and

(b) how far the Muscovy, Anbisbury and Peking Ducks have been made popular in India?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) The three indigenous egg-laying breeds are

'Indian Runner', 'White Breasted Nageswari' and 'Sylhet Mete'. There are no indigenous breeds of fattening ducks

(b) Muscovy, Aylesbury and Peking which are fattening breeds of ducks

are of foreign origin and are not popular in India because there is not much demand for duck meat.

### Foultry

2288. Shri V. P. Nayar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any systematic work based on a programme is being carried out for evolving birds of Hybrid vigour to improve Indian Poultry; and

(b) if so, the results achieved so far?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes. A scheme for evolving hybrids by crossing White Leghorn and Rhode Island Red breeds is in progress at the Agricultural Institute, Naini, Allahabad.

Another scheme on formation of hybrids from early tested inbred lines of White Leghorn birds will start functioning shortly at the same Institute.

Work on improving the breed by crossing has also been done at the Indian Veterinary Research Institute, Izatnagar.

(b) It is too early to give the results achieved under the scheme now functioning at Allahabad.

The hybrids evolved through crossing of;

- (i) White Leghorn and Australop;
- (ii) White Leghorn and Barred Plymouth Rock;
- (iii) White Leghorn and Rhode Island Red; and
- (iv) Rhode Island Red and White Leghorn breeds were found to be superior in respect of egg production, rapid growth and hatchability under the work done at the Indian Veterinary Research Institute.

### Rise in Price of Sugar in Assam

2289. { Shri P. C. Borooah;  
Shrimati Masida Ahmed:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that high prices of sugar still dominate the markets of Assam;

(b) whether it is also a fact that malpractice is going on in the movement of sugar on a large scale;

(c) whether it is also a fact that a large quantity of sugar was attempted to be exported from Calcutta to Assam by the steamer route; and

(d) if so, the steps taken by Government in this regard?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) The maximum retail price of sugar at Gauhati (Assam) is reported to be Rs. 1.25 per seer as against Rs. 1.06 per seer at approved retail shops

(b) The Assam Government reports that it is not aware of any malpractice in the movement of sugar.

(c) Immediately after the issue of the Sugar (Movement Control) Order, 1959 prohibiting inter-State movement of sugar some merchants tried to send some sugar from West Bengal to Assam by the river route but they were prevented from doing so by the West Bengal Government

(d) The sugar was seized and legal proceedings have been started against the offenders.

### बीकानेर रेलवे बर्कशाप

२२६०. श्री ए० सा० बाबुलाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या यह सच है कि उत्तर रेलवे की बीकानेर रेलवे बर्कशाप से संबंधित सामान्य स्टोर के जोधपुर में स्थित होने से सामान के समय पर न मिलने के कारण रेलवे बर्कशाप के कार्य में बाधा पड़ रही है ; और

(ख) क्या यह भी सच है कि बीकानेर के सहायक स्टोर के पर्याप्त मात्रा में सामान नहीं मिलता ?

रेलवे उपमंत्री (श्री शाहमनवाज खान) :  
(क) और (ख) मानी गई सूचना नीचे दिये गये विवरण में दी गई है ।

#### विवरण

(क) जनरल स्टोर के जोधपुर में होने से बीकानेर वर्कशाप के काम में कोई रुकावट नहीं पड़नी क्योंकि बीकानेर में जो स्टोर डिपो है वह जोधपुर स्टोर डिपो का ही सब-डिपो है और उस से बीकानेर वर्कशाप की जरूरतें पूरी हो जाती हैं । जनरल स्टोर के जोधपुर में होने से बीकानेर वर्कशाप के काम में रुकावट होने का खतरा नहीं उठता ।

(ख) जोधपुर के मुख्य स्टोर डिपो से बीकानेर डिपो में सामान पहुंचता रहता है जैसा कि स्टोर संगठन में सामान्यतः होता है । सामान न मिलने का खतरा अभी उठ सकता है जब बीकानेर और जोधपुर दोनों स्टोर डिपो में सामान की कमी हो जाय ।

#### बीकानेर डिबीजन के लिये कर्मचारियों की जर्ती

२२६१. श्री ए० सा० बाबूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) उत्तर रेलवे के बीकानेर डिबीजन के डी० एस० कार्यालय में वर्ष १९५८-५९ में चतुर्थ श्रेणी के कितने कर्मचारियों को नियुक्त किया गया, और

(ख) उन में अनुसूचित जातियों के कितने कर्मचारी हैं, और

(ग) उन में बीकानेर डिबीजन के रहने वाले कितने हैं ?

रेलवे उपमंत्री (श्री शाहमनवाज खान) :  
(क), (ख) और (ग) सूचना मसौदा जा रही है और लोकमान्य-पट्टण पर रेल की जाँचनी ।

M/s. Bird & Co.

2292. { Shri L. Achaw Singh:  
Shri Anthony Pillai:

Will the Minister of Railways be pleased to state

(a) whether any assurances were obtained from M/s Bird & Co., when transferring to them the contract for handling of goods and parcels at Howrah station, in the matter of employing those who were working under the former contractor and in the matter of payment of fair wages;

(b) if so, what were the clauses stipulated in the tender form and in the contract to safeguard the interests of the workers,

(c) whether M/s Bird & Co. are paying the workers the wages prescribed by the Industrial Tribunal for the workers employed by the former contractor,

(d) how many of the workers of the former contractor have been employed by M/s. Bird & Co., and how many have been refused employment,

(e) whether there has been any violation of the conditions in the tender form and in the contract in the matter of labour employed, and

(f) what action has the Government taken?

The Deputy Minister of Railways (Shri Shahmawaz Khan): (a) and (b) The following are extracts of the relevant clauses in the tender form and the agreement executed by M/s. Bird & Co in respect of goods handling and the tender form in respect of parcels handling, at Howrah

(i) "I/We also agree to absorb as many as possible of the staff and workers at present employed at the aforesaid station under the existing contractors, in the event of my/our tender being accepted".

(ii) "The contractor shall pay not less than the fair wage to the

labourers engaged by him on the work; the fair wage being the wage including the allowances notified at the time of inviting tenders for the work and where not notified the wages paid for similar work in the neighbourhood. The labour wages and allowances shall also not be less than those prescribed by any Provincial Law or by a Tribunal Award under the Industrial Dispute Act, 1947 etc. if applicable to contract labour engaged on railways in the locality in which the labour works"

Apart from these clauses no separate assurance was obtained

(c), (e) and (f). Complaints have been received that Messrs Bird & Co. are not paying to their labourers wages as per the award of the Industrial Tribunal. This complaint and whether any other provision of the contract have been violated are under examination by the Railway Administration, in consultation with Labour Department of the Government of West Bengal

(d) No records are available with the Railway Administration regarding the persons employed by the previous contractors. It is, however, understood from M/s Bird & Co. that they have employed 350 labourers for goods handling and 300 for parcels handling work at Howrah and that all these labourers were employees of the outgoing contractors

The number of workers of the former contractors who have been re-used employment is not known.

#### Procurement of Rice From Punjab

2093. Shri Chandak: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of fine rice procured from Punjab in the years 1957-58 and 1958-59;

(b) what was the procurement price;

(c) how much of the procured fine rice from the Punjab has been sold so far;

(d) where the rice has been sold; and

(e) at what price it has been sold?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) The quantity of fine rice procured in Punjab during the year 1957-58 was about 26,000 tons and that procured during the year 1958-59 so far is about 21,500 tons

(b) The prices at which the different varieties of fine rice were procured are given below:

Variety	Price per maund (bagged)
	Rs.
Basmati (raw)	25 00
Sela Basmati	22.75
<i>Hansa; and Parmal</i>	
(a) Raw	22 25
(b) Boiled	20 50

Note.— The prices mentioned above are subject to cuts, were applicable, on grounds of quality

(c) and (d) Generally all fine rice of the boiled variety procured in Punjab is despatched to Central Reserve Depots in Calcutta and all fine rice of the raw variety procured in that State is despatched to Central Reserve Depots in Bombay. It is issued along with fine rice received in those Depots from other sources. It is, therefore, difficult to say how much of the fine rice procured in Punjab and sent to Calcutta and Bombay, has actually been sold so far

(e) The prices at which the different varieties of fine rice procured

during the years under report in Punjab are issued from Central Reserve Depots, are indicated below:

Variety	Issue price per maund (bagged)	Rs.
Basmati (Raw)	}	30.00
Sela Basmati		
Hansraj and Parmal		25.00

**Electrification of Railway Stations**

2294. **Shri Kalika Singh:** Will the Minister of Railways be pleased to state:

(a) whether there is any definite programme of electrification of Railway Stations on the Shahganj-Mau Section of North Eastern Railway;

(b) if so, the details thereof;

(c) which stations on the section have been electrified and which are to be electrified in future and when; and

(d) what improvements have been effected up-to-date in the reconstruction of Azamgarh Railway Station, godown, platform and approach road and what other passenger amenities have been provided so far there?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) to (c). On Shahganj-Mau Junction Section of the North-Eastern Railway, Stations Mau Junction, Azamgarh, Khorasan Road and Rani-ki-Sarai have already been electrified. It is programmed to electrify Stations Mohammdabad Gohna, Didarganj, Saralmir, Phariha and Shahganj during 1959-60.

(d) The following amenities have already been provided at Azamgarh station:

Platform with coal-tarred surface.

Approach road to station & goods shed.

Goods shed.

Parcel godown.

A shed for III class passengers.

A booking office with two booking windows for III Class passengers.

Separate booking window for Upper Class Passengers.

A vendor's stall.

Benches on platform and in III class waiting hall.

Upper class waiting room for gents.

Upper class waiting room for ladies.

4 seated latrines and 2 seated urinals.

A water cage.

4 taps on platform.

10 Nos. paker & bargad trees.

2 Bathing cubicals.

Electric lights.

The following additional works are in progress:

Covering over the platform.

Extension of parcel godown.

Provision of a godown for smalls traffic.

Extension of goods shed with provision of a strong room

Installation of electrical pumping sets.

**Poultry Development Scheme in U.P.**

2295. **Shri Kalika Singh:** Will the Minister of Food and Agriculture be pleased to state to what extent the U.P. State has progressed in the implementation of the All India Poultry Development Scheme and how many centres for extension and development of poultry have been opened so far in the State with their locations and the sizes of the centres?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** Against the

target of 25 Poultry Extension-cum-Development Centres, 21 Centres have been established in UP so far, at the following places

1. Bhojipura (Bareilly)
2. Kant (Shahjahanpur)
3. Chail (Allahabad)
4. Kalyanpur (Kanpur)
5. Varanasi
6. Robertsganj (Mirzapur)
7. Masauli (Barabanki)
8. Bichpuri (Agra)
9. Agriculture Farm (Gorakhpur)
10. Asafpur (Budaun)
11. Machhra (Meerut)
12. Mohsinbagh (Mainpuri)
13. Shahabad (Hardoi)
14. Saffpur (Unnao)
15. Kaimganj (Farrukhabad)
16. Rampur Mamharan (Saharanpur)
17. Atzalgarh (Kadragh) (Bijnore)
18. Hawalbagh (Almora)
19. Regional Training Institute, Ghazipur
20. Saidnagar (Rampur)
21. Kaiserganj (Bahraich)

Each centre will maintain a flock of 100 birds for demonstrating modern methods of poultry keeping to the farmers and also for sale of 1000 hatching eggs annually in each block. In addition, each centre will distribute 300 breeding birds for use as foundation stock in the villages in each block

#### Railway Land at Rayagada

2296. Shri Sanganna: Will the Minister of Railways be pleased to state:

(a) what is the area of waste land vested in the Railway administration lying unused for a number of years at the Rayagada Railway Station on the Waltair-Raipur line of the South Eastern Railway;

(b) whether it is proposed to make any use of this area; and

(c) if so, how and when?

The Deputy Minister of Railways (Shri S V. Ramaswamy): (a) 100 acres approximately

(b) and (c) Consequent on the construction of Sambalpur-Titilagarh link and the development of the Dandakaranya area, Rayagada will assume importance as a rail-head in the near future. The vacant area will, therefore, be required for building additional staff quarters and yard re-modelling

#### मध्य प्रदेश में चावल की किले

२२६७. श्री जांगड़े नया सामुदायिक विकास और सहकार मंत्री यह बताने को कृपा करेंगे कि

(क) मध्य प्रदेश सरकार ने सहकारी समितियों द्वारा चलाई जाने वाली चावल की कितनी किले के लिये अब तक वित्तीय सहायता अथवा ऋण मांगा है ; और

(ख) इस समय मध्य प्रदेश में चावल की कितनी किले हैं , और द्वितीय पंचवर्षीय योजना के अन्त तक ये कितनी हो जायेंगी ?

सामुदायिक विकास तथा सहकार मंत्री (श्री सु० कु० डे) (क) २

(ख) इस समय मध्य प्रदेश में चावल की चार सहकारी किले हैं । आशा है कि दूसरी प्लान के अन्त तक ऐसे ६ किले राज्य में हो जायेंगे ।

#### Nagal-Delhi Air Service

2288 { Shri Ram Krishan Gupta:  
Shri Daljit Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any proposal to start an air service between Nagal and Delhi; and

(b) if so, by what time the service will be started?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b). There is no aerodrome at Nangal at present nor is there any proposal to operate a Scheduled Air Service between Delhi and Nangal M/s. Aviation Service, New Delhi, who hold a non-scheduled permit for joy rides only, however requested for permission to operate charter flights between Delhi and Nangal with light type of air-craft. They also proposed to construct a landing ground at Nangal at their own cost. It has been decided to issue a non-scheduled permit to the Company to enable them to undertake the proposed flights with light type of aircraft not exceeding 5700 kgs.

**P. & T Committees and Boards for Orissa**

2298. Shri B. C. Mullick: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that some Committees and Advisory Boards have been formed by the Posts and Telegraphs Department in Orissa State during the current year,

(b) whether any Members of Parliament or State Assembly have been nominated on them; and

(c) if so, the political party to which they belong?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) No Committee or Advisory Board has been formed by the P. & T. Department in Orissa State during the current year but the following Advisory Committees formed in the years 1948 and 1949 respectively are still functioning in that State:

- 1 Telephone Advisory Committee
- 2 Regional P. & T. Advisory Committee

(b) and (c). The information is given below:

*Telephone Advisory Committee*  
Member of Parliament  
M.L.A.

1 P.S.P.  
1 Congress

**Regional P. & T Advisory Committee.**

Member of Parliament 2 Congress  
M.L.A. 1 Congress

**Bridges on Rivers in Orissa**

2300 Shri B. C. Mullick: Will the Minister of Transport and Communications be pleased to refer to the reply given to part (b) of the Unstarred Question No 454 on 27th November, 1958 regarding bridges in Orissa and state

(a) the progress achieved in regard to each bridge project so far; and

(b) whether all these projects will be completed before the end of the Second Five Year Plan period?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) A statement is laid on the Table [See Appendix IV, annexure No 18]

(b) No, Sir

**U.N. Evaluation Mission on Community Development**

2301. Shrimati Manjula Devi: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the UN Evaluation Mission on Community Development have visited all the States except Assam and Jammu and Kashmir; and

(b) the reason for excluding Assam in their three months tour?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) Yes, Sir.

(b) Assam was originally included in their itinerary, but had to be dropped, owing to lack of time.



पुलों के निर्माण के सिद्धे राज्यों को

सहायता

२३०२. श्री श्री. श्री. सिन्धु : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि केन्द्रीय सरकार ने सभी राज्य सरकारों को ऐसे पुलों के निर्माण के लिये जो सड़कों के विकास के लिये आवश्यक हैं, कुछ धन ंक्षि दी है

(ख) यदि हाँ तो १९५७-५८ और १९५८-५९ में प्रत्येक गण्य को कितना ंण दिया गया

(ग) क्या यह सच है कि ंण डम सत पर दिया गया है कि जिन पुलों पर एक लाख रुपये से अधिक व्यय आयोगा उन पर राज्य सरकार एक निश्चित दर से कर लगायेगी और एक लाख रुपये से ऊपर व्यय किये गये धन की प्राप्ति के पश्चात् इन पुलों का सदा के लिये कर मुक्त कर दिया जायेगा,

(घ) कर लगाने का राशि का निर्धारण केन्द्रीय सरकार द्वारा किया गया है अथवा राज्य सरकार द्वारा, और

(ङ) क्या राज्य सरकार द्वारा यह निश्चय किया गया है कि इस सम्बन्ध में सम्पूर्ण राज्य में एक ही नीति अपनाई जायेगी ?

परिवहन तथा संचार मंत्रालय के राज्य-मंत्री (श्री राज-व्हाटुर) : (क) और (ख) बिस्व मंत्रालय द्वारा प्रदेश सरकारों का उनकी आयोजनाओं में शामिल की हुई फुटकर विकास योजनाओं के लिये कर्ज दिये जाते हैं। इन कर्जों की रकम का कोई अंश किसी विशेष योजना या योजनाओं के लिये नामजद नहीं किया जाता है। इसलिये १९५७-५८ और १९५८-५९ में सड़कों पर पुल बनाने के लिये आवश्यक पर कोई कर्ज नहीं दिया गया।

(ग) जी नहीं।

(घ) और (ङ) यह सचाम पैदा नहीं है।

Cost of Sugar-cane Cultivation

2303. Shri Bali Reddy: Will the Minister of Food and Agriculture be pleased to state the work so far done in assessing the cost of cultivation of sugar-cane in various States?

The Deputy Minister of Agriculture (Shri M. V. Krishappa): A scheme for assessing the cost of cultivation of sugarcane was sanctioned in 1954. Initially this scheme was intended to cover the States of U.P., Bihar, Punjab, Bombay and Andhra Pradesh but it has since been extended to the States of Mysore and Rajasthan from 1955-60. The data for three crop seasons is considered to be essential to arrive at any reliable conclusion.

2 Survey in the States of U.P., Punjab, Bihar, Bombay and Andhra Pradesh for the three crop seasons has already been completed. The report for the first crop season in respect of U.P. and Bihar has been compiled and considered by the Indian Central Sugarcane Committee in December, 1957. The reports in respect of U.P. and Bihar for the second season and of Andhra Pradesh for first and second seasons are ready and will be considered shortly.

3 The data relating to third crop season in respect of U.P., Bihar Andhra Pradesh and for the three crop seasons for Bombay and Punjab is being processed and reports thereon would become available shortly. The survey in the States of Mysore and Rajasthan will start from crop season 1959-60.

Protection of Railway Track between Suraimanpur and Reoti Stations

2304. Shri Radha Mohan Singh: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 3111 on the 15th April, 1959 and state the further steps taken by Railways to safeguard the Railway track between Suraimanpur and Reoti Stations this year?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): The steps

taken to safeguard the railway track between Suraimanpur and Reoti stations are indicated below

- (i) The track has been laid on a retired alignment as a temporary measure
- (ii) Three additional spurs have been constructed and four existing spurs repaired. It is expected that these spurs would prevent further deterioration of the river bank conditions
- (iii) Model tests are also being conducted by the Director, Central Water & Power Research Station, Poona in order to suggest permanent measures to be adopted for halting further erosion of the river banks. The results of these tests are awaited

#### Telegraph Facilities in Punjab

2305. **Shri Daljit Singh:** Will the Minister of Transport and Communications be pleased to state the names of places where telegraph facilities are proposed to be provided in Punjab during 1959-60?

The Minister of Transport and Communications (Dr. P. Subbarayan): Provision of telegraph facilities at the following places in Punjab State has been sanctioned. These works are under progress during 1959-60

#### Districts

1	Verka	Amritsar
2	Kokri Kalan	Ferozport
3	Amb	Hoshiarpur
4	Bahadurgarh	Patiala
5	Bassian	Ludhiana
6	Tanda	Hoshiarpur
7	Assandh	Karnal
8	Jadia	Jullundur
9	Bhargatoo	Kargra
10	Kuraipur	Hoshiarpur
11	Ratia	Hissar
12	Rana	Hissar
13	Bhuna	Hissar
14	Dada Siba	Kargra

#### IM S C O. Conference

2396. **Shri Assar:** Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that there was a Conference of the Inter-Governmental Maritime Consultative Organisation (IMSCO) in London on the 8th July, 1959,

(b) whether India took part in that Conference, and

(c) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c) It is understood that a meeting of the Council of the Inter-Governmental Maritime Consultative Organisation was held in London from the 6th to the 8th July, 1959, at which plans relating to further activities of the IMCO were discussed. India did not take part in the meeting.

#### Import of Fertilizers

2307. { **Shri Rami Reddy:**  
**Shri Chandak:**

Will the Minister of Food and Agriculture be pleased to state

(a) the quantities of various fertilizers imported during the years 1955-56 to 1958-59 year-wise,

(b) the price at which they were imported, and

(c) the quantity of fertilizers (high-analysis and low-analysis, separately) proposed to be imported during 1959-60 and the price thereof?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) and (b) A statement is laid on the Table. [See Appendix IV, annexure No. 19]

(c) A statement is laid on the Table [See Appendix IV, annexure No 19]

#### Forest Industries

**2308. Shri Hem Raj:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 413 on the 1st December, 1958 and state:

(a) whether the Report of the Finnish Experts on forest industries in Beas area has since been received; and

(b) if so, whether a copy of it will be laid on the Table of the House?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** (a) Yes, Sir.

(b) Printed copies of the Report are awaited from the Government of Finland and will be laid on the Table of the Sabha as soon as they are received

#### Accident at Lachipur Cabin

**2310. Shri Subiman Ghose:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Lachipur Cabin, Asansol Division of the Eastern Railway was opened on the 3rd July, 1959 and an accident occurred there on the 10th July, 1959 when the cabin staff were working in presence of Assistant Operating Superintendent (General), Assistant Engineer, Maintenance Inspector, Superintendent and Maintenance Inspector Block;

(b) whether the accident occurred due to the faulty working rules;

(c) if so, the action taken against the persons responsible for framing the rules;

(d) if not, the reasons for the said accident;

(e) whether the report of enquiry will be laid on the Table; and

(f) whether action has been taken against any employees in this connection?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes,

but the Assistant Engineer and Maintenance Inspector Block were not present in the Cabin at the time of the accident nor any of the officers actually present were directing the working of the Cabin staff.

(b) No

(c) Does not arise.

(d) Driver losing control of the train

(e) No.

(f) The question of taking suitable disciplinary action against the staff held responsible is being considered by the Railway Administration.

#### Quarters for Workers of Integral Coach Factory, Perambur

**2311. Shri Tangamani:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 3585 on the 28th April, 1959 and state:

(a) whether the proposed construction of the staff quarters for the workers of Integral Coach Factory, Perambur has since been completed; and

(b) what steps Government propose to take for housing the other 5,000 and odd employees of the Factory?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Construction of about 150 quarters is nearing completion and these are expected to be ready for occupation by early next year.

(b) Government's policy is to provide accommodation to a programme, biased in favour of essential staff which in the case of the Integral Coach Factory, is 10 per cent of the total staff. The question of providing accommodation to non-essential staff will be given due consideration as and when funds are available.

### Upgrading of Signalmen

2312. { Shri S. M. Banerjee:  
Shri Sarju Pandey:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the upgrading of Signalmen in N.E. Railway has not yet been finalised;

(b) if so, the reasons therefor; and

(c) the time by which the upgrading is likely to be completed?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) to (c). Upgrading has been finalised except in respect of 16 posts. Delay was due to preparation of separate seniority lists for Telegraph and Traffic Signalmen. The lists have since been prepared and the upgrading will be completed shortly.

### Delhi Town Planning Organisation

2313. Shri P. G. Deb: Will the Minister of Health be pleased to state:

(a) whether the survey undertaken by the Delhi Town Planning Organisation in Delhi has been completed; and

(b) if so, what are its findings?

The Minister of Health (Shri Karmarkar): (a) and (b). A statement is laid on the Table. [See Appendix IV, annexure No. 20.]

### Movement of Foodgrains from Punjab

2314. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) the total quantity of foodgrains moved out of Punjab during 1958-59, and the quantity of foodgrains brought to Punjab during the same period;

(b) what freight charges were earned by Railway on these movements of foodgrains; and

(c) the number of wagons booked up for such movement?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) During the year 1958-59 30,100 BG and 20,986 MG wagon loads of foodgrains were moved out of Punjab and approximately 10,820 wagon loads in terms of BG wagons (separate figure for BG and MG not being readily available) were brought to Punjab.

(b) The freight charges earned on these movements of foodgrains are as follows:

From Punjab—Rs. 1,58,16,670.  
To Punjab—Rs. 38,23,919.

(c) Presumably this means the number of wagons utilised for these movements. If so, the reply is already covered in answer to part (a) of the question.

### इटावा जिले में डाकघर

२३१५. { श्री धर्मेन्द्र सिंह भदौरिया :  
श्री यादव :

क्या परिचय तथा संचार मंत्री यह बताने की कृपा करेंगे कि

(क) द्वितीय पंचवर्षीय योजना के अन्तर्गत इटावा जिले में अब तक कितने नये डाकघर खोले गये हैं; और

(ख) द्वितीय पंचवर्षीय योजना की शेष अवधि में कितने डाकघर और शाखा डाकघर खोलने का विचार है ?

परिचय तथा संचार मंत्री (डा० पुष्करामन) : (क) २३

(ख) ७

### Quilon-Ernakulam Line

2316. Shri Maniyangadan: Will the Minister of Railways be pleased to state:

(a) whether any representations have been received from the people of Chengannor requesting that the present service road between bridges Nos. 216 and 217 on the Quilon-Ernakulam Railway line should be